



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,17th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 11:00 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	Cont.Cas(C)/458/2020 FIXED	JARO NATUNG AND 3 ORS. Versus N.T.GLOW, IRS AND 5 ORS.	MR. S K DEORI MS. SOMILA MR. B DEORI MR. A KASHYAP	MR. B D GOSWAMI (R- 2) MR. B D GOSWAMI (R- 2) MR A CHANDRAN (R- 2) MR A CHANDRAN (R- 2) MR A HUSSAIN (r-3,6)
2	PIL(Suo Moto)/1/2023	XXX Versus IN RE - UNION OF INDIA AND 5 ORS	MR H K DAS SC, GHC	MR. R K TALUKDAR, SC, NHAI MR. C SHARMA MR. C BARUAH, SC, NHIDCL
3	I.A.(Civil)/3275/2023 B/O in WA/13507/2023	FOOD CORPORATION OF INDIA AND 3 ORS. Versus M/S ZENITH ENTERPRISE	MS. NIANA NINGOMBAM	MR. S. GUNABANTA MEITEI FOR CAVEATOR
	WITH WA/13507/2023 (Filing Number)	FOOD CORPORATION OF INDIA AND 3 ORS Versus M/S ZENITH ENTERPRISE	MS. NIANA NINGOMBAM	
	WITH I.A.(Civil)/13509/2023 (Filing Number)	FOOD CORPORATION OF INDIA AND 3 ORS Versus M/S ZENITH ENTERPRISE	MS. NIANA NINGOMBAM	
4	I.A.(Civil)/1751/2024 in WA/5112/2024	M/S TECHNO STEEL AND CRAFT INDUSTRIES AND ANR Versus THE UNION OF INDIA AND 6 ORS	MS. RUKMINI BARUA MS. PADMINI BARUA	MR. SURAJIT DUTTA (R-7) MS. I DAS (R-7) DY.S.G.I.
	WITH WA/5112/2024 (Filing Number)	M/S TECHNO STEEL AND CRAFT INDUSTRIES AND ANR Versus THE UNION OF INDIA AND 6 ORS H	MS. PADMINI BARUA	
5	I.A.(Civil)/104/2025 in WA/49/2025	KUMAR CHETRI Versus THE UNION OF INDIA AND 4 ORS	MR. B CHETRI MS. D J BORAH DOLI BORA	MR. U K GOSWAMI DY.S.G.I.

WITH
[WA/49/2025](#)
(Filing Number)

KUMAR CHETRI
Versus
MR. B CHETRI
THE UNION OF INDIA AND 3 ORS

- FOR FRESH ADMISSION WITH STAY/BAIL -

- 6 [WA/349/2024](#) M/S NOVO COMPUTING MR K KHANNA GA, ASSAM
Versus MS M DAS
THE STATE OF ASSAM AND ANR
- 7 [PIL/11/2025](#) MD. JIYAU PASA MD S HOQUE GA, ASSAM
Versus MR. M DEKA DY.S.G.I.
THE UNION OF INDIA AND 6 ORS. MS B A AHMED SC, ELECTION COMMISSION.
- 8 [PIL/12/2025](#) PRANAY KUMAR RAY AND 2 ORS. MR. B J MUKHERJEE SC, P AND R.D.
Versus MS R SAHA GA, ASSAM
THE STATE OF ASSAM AND 10 ORS.
- 9 [PIL/13/2025](#) LITSANG RANGPHAR MR D K DAS GA, ASSAM
Versus MR. M KHATANIAR DY.S.G.I.
UNION OF INDIA AND 15 OTHERS MS. K M TALUKDAR SC, PCB SC, N C HILLS SC, FOREST
- 10 [WA/44/2025](#) M/S CHAYANIKA HANDLOOM PRODUCTS MR. M K CHOUDHURY MR D K NATH
CAVT. NO.11852/024, AND ANR MR. B SHARMA SC, HANDLOOM AND
Versus MR. D DAS TEXTILE
THE STATE OF ASSAM AND ORS FOR CAVEATOR
- 11 [WA/46/2025](#) THE STATE OF ASSAM AND ANR. ADDL. SR. GA, ASSAM MR. T DEURI
FIXED **Versus** MR D S DEKA
ABDUL KUDDUS FOR CAVEATOR
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -**
- 12 [WA/384/2024](#) NARENDRA PRATAP SINGH AND 2 ORS MR. A M BARBHUIYA SC, HIGHER EDU.
Versus MS S R MAZARBHUIYA SC, AG
THE STATE OF ASSAM AND 4 ORS S. M. ZINNA
- 13 [PIL/14/2025](#) KALIPADA SIL MR. N H MAZARBHUIYAN GA, ASSAM
Versus MS. L WAJEEDA SC, K A A C
THE STATE OF ASSAM AND 10 ORS MR. M H SAIKIA
MR R I BHUYAN
- 14 [PIL/15/2025](#) ALL BODO STUDENTS UNION AND ORS MR. R MAJUMDAR SC, P AND R.D.
Versus MR R DHAR GA, ASSAM
THE UNION OF INDIA AND ORS MR B C MUCHAHARY DY.S.G.I.
MRS. A BASUMATARY SC, SOCIAL JUSTICE AND
J DAS EMPOWERMENT
SC, A S E C

- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -

- 15 [WA/68/2021](#) THE STATE OF NAGALAND AND 2 ORS. ADDL. SR. GA, NAGALAND MS. Z ZHINOMI
Versus
PIHOTO SEMA AND ANR
- 16 [WP\(C\)/184/2024](#) M/S ITI LTD MR H BETALA SC, GST
Versus MR C KUMAR MR H GUPTA
THE UNION OF INDIA AND 6 ORS RIYAZ KHAN DY.S.G.I.
- 17 [WA/190/2024](#) BIMALENDU DAS AND 23 ORS MR K K MAHANTA (Sr. MR. R MAZUMDAR, SC,
Versus Advocate) EDUCATION DEPTT.
THE STATE OF ASSAM AND 2 ORS MR. K SINGHA
MR S GAUTAM
- WITH**
- 18 [WA/131/2024](#) BISWAJIT SHARMA AND 3 ORS MR. A B T HAQUE
Versus
THE STATE OF ASSAM AND 2 ORS
- 19 [WA/430/2024](#) JARPL JPW DMC MR. D SAIKIA MR. K N CHOUDHURY
CAVT. NO.12482024,117800012472024,117800012322/024, THE UNION OF INDIA AND 5 ORS MR. SAILENDRA DEKA MR. I CHOWDHURY SR
FIXED **Versus** MR JITENDRA DAS ADV
MR. A M DUTTA
MR T DAS
N GAUTAM
MR R DAS
DY.S.G.I.
FOR CAVEATOR
SC, COAL INDIA

	WITH I.A.(Civil)/3986/2024 in WA/430/2024	JARPL JPW DMC Versus THE UNION OF INDIA AND 5 ORS	MR. D SAIKIA MR. SAILENDRA DEKA MR JITENDRA DAS	MR. K N CHOUDHURY MR. I CHOWDHURY SR ADV MR. A M DUTTA MR T DAS N GAUTAM MR R DAS DY.S.G.I. SC, COAL INDIA FOR CAVEATOR
20	WP(C)/5290/2024	ANU DEVI Versus UNION OF INDIA AND 3 ORS.	K JAIN	MR. B CHAKRAVARTY (CGC) DY.S.G.I.
21	WP(C)/6306/2024	PURNANJALI DEKA AND 18 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MS. B BHUYAN MR. T DEURI MRS. R S DEURI MR A ATREYA MS A DAS MS. L WANGSA	SC, HEALTH SC, FINANCE
22	WP(C)/6400/2024	UNION OF INDIA AND 4 ORS. Versus PRADIP KUMAR DEKA AND 11 ORS.	MR. B CHAKRAVARTY	MR S CHOUDHURY MR S CHOUDHURY (R- 1 TO 12) MS R MEDHI (R- 1 TO 12)
23	WP(C)/7081/2024 FIXED	M/S ALSTHOM INDUSTRIES LTD. Versus ASSAM ELECTRICITY GRID CORPORATION LIMITED AND 3 ORS.	DR. A SARAF MR. S R GOGOI MS B DUTTA MR. C SARMAH	SC, APDCL SC, AEGCL
24	WITH WP(C)/7082/2024	DALMIA CEMENT (NORTH EAST) LTD., Versus ASSAM ELECTRICITY GRID CORPORATION LTD AND 3 ORS	DR. A SARAF MR. S R GOGOI MS B DUTTA	SC, APDCL SC, AEGCL
25	WITH WP(C)/7083/2024	DALMIA CEMENT (NORTH EAST) LIMITED Versus ASSAM ELECTRICITY GRID CORPORATION LIMITED AND 3 ORS.	DR. A SARAF MR. S R GOGOI MS B DUTTA	SC, APDCL SC, AEGCL
26	WA/4/2025 CAVT. NO.11152/024,	INDIAN OIL CORPORATION LTD AND 3 ORS Versus KAUSHIK BORA AND ANR	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	N GAUTAM DY.S.G.I. FOR CAVEATOR
27	PIL/6/2025 FIXED	BISWANATH DISTRICT JAMIAT ULAMA Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA M ALI	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
28	WITH WP(C)/6428/2024	ALL ASSAM MUSLIM MARRIAGES AND DIVORCES REGISTRAR AND KAZI ASSOCIATION Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, REVENUE
29	WITH PIL/3/2025	MUSLIM STUDENTS UNION OF ASSAM (MSUA) CENTRAL COMMITTEE Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR S ABDULLAH M ALI	GA, ASSAM
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
30	WA/354/2024 CAVT. NO.10012/024, FIXED	M/S FRIEND ENTERPRISE AND ANR Versus M/S CONSULTING ENGINEER (NG) AND 8 ORS	MR H K DAS MS D MAHANTA MR N K SARMA	DR. J. D. KHAUND (R-9) MRS. A GAYAN (R-8) MR R SINGHA MS P RABHA(R-8) MS M BARMAN(R-8) M NARZARY(R-9) SC, A.H and V. DEPT. FOR CAVEATOR
31	WITH WA/27/2025	THE STATE OF ASSAM AND 3 ORS. Versus M/S CONSULTING ENGINEER (NG) AND 4 ORS	MITHUMONI KATAKY	FOR CAVEATOR
32	WP(C)/1075/2024	SASHI MAHESWARI Versus THE GAUHATI HIGH COURT AND ANR	MR K K MAHANTA (Sr. Advocate) MS N BEGUM	SC, GHC

33	WITH WP(C)/3227/2024	SASHI MAHESWARI Versus THE GAUHATI HIGH COURT AND ANR	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	SC, GHC
34	WP(C)/2803/2024	THE UNION OF INDIA AND 3 ORS Versus MD. KALAM AZAD	MR. B CHAKRAVARTY	MR D N SARMA
HEARING				
35	WP(C)/4429/2021	MAHBUB ALI AHMED AND 16 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, GHC SC, FINANCE
36	WITH WP(C)/4389/2021	GAUTAM KUMAR NATH AND 35 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, FINANCE DEPTT. SC, GHC
37	WA/96/2024 CAVT. NO.01192/024,	AVADESH KUMAR SINGH Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. M SARMA MRS. P BHARADWAJ	MR. M A SHEIKH MS. B DEVI (R-6) MS F INTAZ SC, SEC. EDU. FOR CAVEATOR
38	WA/303/2024	INDIAN BANK AND 2 ORS Versus HEM CHANDRA BHARALI AND 4 ORS B	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA	MR S CHAKRABORTY FOR CAVEATOR
	WITH I.A.(Civil)/2658/2024 in WA/303/2024	INDIAN BANK AND 2 ORS Versus HEM CHANDRA BHARALI AND 4 ORS B	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA	MR S CHAKRABORTY FOR CAVEATOR
39	WITH WA/60/2024	INDIAN BANK AND 2 ORS. Versus GAJEN DAS AND 6 ORS B	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA	MR. S CHAKRABORTY MR. S CHAKRABORTY
	WITH I.A.(Civil)/506/2024 in WA/60/2024	INDIAN BANK AND 2 ORS. Versus GAJEN DAS AND 6 ORS B	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA	MR. S CHAKRABORTY MR. S CHAKRABORTY
40	WITH WA/305/2024	INDIAN BANK AND 2 ORS. Versus AMARJIT KAPUR AND ANR.	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA	MR S CHAKRABORTY FOR CAVEATOR
	WITH I.A.(Civil)/2657/2024 in WA/305/2024	INDIAN BANK AND 2 ORS. Versus AMARJIT KAPUR AND ANR. B	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA	MR S CHAKRABORTY FOR CAVEATOR
41	WA/338/2024	THE STATE BANK OF INDIA Versus SMTI. USHA CHAKRABORTY	MR. B J MUKHERJEE MR. H BURAGOHAIN	MS S SHARMA
42	WA/364/2024	M/S MEGHA ELECTRICALS Versus THE STATE OF ASSAM AND 9 ORS.	MR. N N B CHOUDHURY MR. A A BARMAN MR. D SUTRADHAR	GA, ASSAM MR. R DUBEY(R-10) MS. A B KAYASTHA(R-10) MR. A N I HUSSAIN (R-10) MS N B KAYASTHA(R-10) SC, PWD

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LEAVE NOTE OF ADVOCATES FOR 17/02/2025

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1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MR. R P SINGH	29-01-2025	To	18-02-2025
5)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
6)	MR. B NATH	11-02-2025	To	28-02-2025
7)	MR. D BORAH	06-02-2025	To	17-02-2025
8)	MR. R K BHATRA	10-02-2025	To	10-03-2025
9)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
10)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
11)	MR. R SARMAH	07-02-2025	To	20-02-2025
12)	MR K AGARWAL	10-02-2025	To	04-03-2025
13)	MR. K AGARWAL	10-02-2025	To	04-03-2025
14)	MR. D K JAIN	12-02-2025	To	20-02-2025
15)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
16)	MS. B BHUYAN	14-02-2025	To	19-02-2025
17)	MS. N M DEKA	12-02-2025	To	04-04-2025
18)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
19)	MR R ISLAM	13-02-2025	To	17-02-2025
20)	MR. M R SODIAL	17-02-2025	To	21-02-2025
21)	MS. R S SADIAL	17-02-2025	To	21-02-2025
22)	MR. T DEURI	17-02-2025	To	18-02-2025
23)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
24)	MR. M U MAHMUD	17-02-2025	To	21-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,17th February 2025]

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[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

HONOURABLE SMTI. JUSTICE xx _____

COURT NO: 2

[DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	ITA/12/2022	THE COMMISSIONER OF INCOME TAX AND ANR. Versus SHANKAR LALL GOENKA	MR. S C KEYAL MR H GUPTA	
2	WA/10/2024	STATE OF ASSAM AND 3 ORS. Versus ON THE DEATH OF ANIL MAHANTA HIS LEGAL HEIR RANU MAHANTA	MR. K KONWAR MR S DUTTA	
3	WA/30/2024 WITH CAVT. 946/2023	THE GAUHATI UNIVERSITY AND 2 ORS. Versus RIAZUL HAQUE AND 10 ORS.	MR. P J PHUKAN MR. ARIF AHMED SC, G U	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI FOR CAVEATOR
4	WA/38/2024	SUMIT DAS Versus THE STATE OF ASSAM AND ORS	MR. A K BHATTACHARYYA MR. D K DAS	GA, ASSAM SC. IRRIGATION
WITH				
5	WA/39/2024	PULENDRA NATH PATHAK Versus THE STATE OF ASSAM AND ORS.	MR. A K BHATTACHARYYA MR. D K DAS	GA, ASSAM SC. IRRIGATION
6	WA/147/2024	BIDYADHAR NATH Versus ASSAM RASTRABHASA PRASAR SAMITY	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	MR. S CHAKRABORTY

7	WA/181/2024	THE DIRECTOR GENERAL AND 2 ORS Versus SABINA AHMED AND 296 ORS	MR T MAZUMDAR	MR. K N CHOUDHURY(R-1 TO 73, 74 TO 126, 128 TO 166, 168 TO 296) MR. R M DEKA(R-1 TO 73, 74 TO 126, 128 TO 166, 168 TO 296) MR. D J DAS(R-1 TO 73, 74 TO 126, 128 TO 166, 168 TO 296) MS N MAHANTA(R-1 TO 73, 74 TO 126, 128 TO 166, 168 TO 296) N GAUTAM(R-1 TO 73, 74 TO 126, 128 TO 166, 168 TO 296) MS SABINA AHMED(R-1 TO 73, 74 TO 126, 128 TO 166, 168 TO 296) SC, AAU
	WITH I.A.(Civil)/1618/2024 in WA/181/2024	THE DIRECTOR GENERAL AND 2 ORS Versus SABINA AHMED AND 296 ORS	MR T MAZUMDAR	SC, AAU
8	WA/223/2024	ABHIJIT KUMAR BARUA Versus M/S HINDUSTAN PETROLEUM CORPORATION LTD NAD 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA MS. RIA TIWARI	MS. L DAS (R-1,2,3,4) MR. M P SARMA (R-1,2,3,4)(R-1,2,3,4) MR A CHAKRABORTY (R-1,2,3,4)
9	WITH WA/40/2024	M/S HINDUSTAN PETROLEUM CORPORATION LTD. AND 3 ORS. Versus ABHIJIT KUMAR BARUA	MR. B C DAS MR. M P SARMA MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY MS D MAHANTA	MR. B CHAKRABORTY MRS P HAZARIKA MS. RIA TIWARI
	WITH I.A.(Civil)/338/2024 in WA/40/2024	M/S HINDUSTAN PETROLEUM CORPORATION LTD. AND 3 ORS. Versus ABHIJIT KUMAR BARUA	MR. B C DAS	
10	WA/238/2024 CAVT. NO.06482/024,	PARAN CHANDRA DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	GA, ASSAM MR. B CHAKRAVARTY MR. A NATH SC, N C T E SC, SEC. EDU. FOR CAVEATOR MS. B SARMA (CGC)
11	WA/312/2024	DHARANI DHAR KALITA Versus UNION OF INDIA AND 6 ORS	MR. A K PURKAYASTHA MR. S SHARMA MS P YADAV B RONGHANGPI	
12	WA/380/2024	UDDHAB CHANDRA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, AG SC, FINANCE
13	WA/394/2024	ASMA KHATUN Versus THE COMMISSIONER AND SECRETARY AND 3 ORS	MR. A Z AHMED MR. A KHALEK	GA, ASSAM
14	WA/417/2024	OM PRAKASH SAH Versus THE STATE OF ASSAM AND 4 ORS	MS B BHUYAN MR. T DEURI MR D S DEKA MS R DAS MS M.CHAKRABORTY MS A DAS MS. L WANGSA	SC, FINANCE

	WITH I.A.(Civil)/1453/2024 in WA/417/2024	OM PRAKASH SAH Versus THE STATE OF ASSAM AND 4 ORS	MS B BHUYAN MR. T DEURI MR D S DEKA MS R DAS MS M.CHAKRABORTY MS A DAS MS. L WANGSA	SC, HIGHER EDU SC, FINANCE
15	WA/420/2024	SANJAY CHAUHAN @ JASWANT CHAUHAN Versus THE UNION OF INDIA AND 4 ORS	MR. I ALAM MR. I ALAM MR. T SK	
		ORDERS		
16	WA/88/2024	THE DIRECTOR CENTRAL PLANTATION CROPS RESEARCH INSTITUTE AND ANR. Versus JITEN DAS AND 15 ORS.	MS. R B BORA	MR. R K D CHOUDHURY (R-16) MR. M K SARMA (r-15A,15B) MR H DAS (r-15A,15B)
		WITH I.A.(Civil)/824/2024 in WA/88/2024	MS. R B BORA	MR. M K SARMA (r-15A,15B) MR H DAS (r-15A,15B)
17	WA/232/2024	TRIDIP SARMAH Versus THE STATE OF ASSAM AND 4 ORS	MR. T DEURI MR D S DEKA MS. L WANGSA	MR. R MAZUMDAR, SC, SEC. EDU
18	WA/309/2024	M/S PHEROS STRUCTURRAL PVT AND ANR Versus THE ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION AND 2 ORS	SACHIT SHARMA	SC, AIIDC MR. S CHAMARIA(R-1,2,3) MR A N SARMAH (R-1,2,3)
19	WA/320/2024	MITHLESH KUMAR DEVEDI Versus THE UNION OF INDIA AND 4 ORS	MR A DASGUPTA MS B DAS J U AHMED MR S A REEYAZ	MR. S P CHOUDHURY DY.S.G.I.
20	WA/347/2024	ABDUL ADUT MULLAH Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. S A AHMED MR. D J DAS MS N MAHANTA N GAUTAM	SC, IRRIGATION
21	WA/350/2024	THE ASSAM SEEDS CORPORATION LTD AND ANR Versus ON THE DEATH OF HABIBUR RAHMAN HIS LEGAL HEIRS RAKIBUR RAHMAN AND ANR	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
22	I.A.(Civil)/2583/2024 in WA/310/2023	THE GAUHATI UNIVERSITY AND ANR. Versus PRANITA CHOUDHURY AND ANR	MR. P J PHUKAN MR. P J PHUKAN	MR. A K SARKAR MR. P MAHANTA (r-3) MR D KALITA (R-1)
		WITH WA/310/2023	MR. P J PHUKAN	MR. P. BORGHAIN (r-3) MR H J TAMULI (R-1) MR. P MAHANTA (r-3) MR D KALITA (R-1) MS C DAS (r-3) MS. M BORGHAIN
23	I.A.(Civil)/2864/2024 in WA/8162/2024	MAMONI KALITA BEZBARUAH Versus SANGITA HALOI BARUAH AND 4 ORS	MR. P MAHANTA MS C DAS	GA, ASSAM
		WITH WA/8162/2024 (Filing Number)	MR. P MAHANTA	
		MAMONI KALITA BEZBARUAH Versus SANGITA HALOI BARUAH AND 4 ORS A		

24	I.A.(Civil)/3140/2024 in WA/11715/2024	NILADHAR DEKA Versus DILIP CHANDRA KALITA AND 4 ORS	MR B D DAS MR H K SARMA MR J LOTH	SC, TAXATION GA, ASSAM MR. S SAHU (R-1) S SHAHI(R-1)
	WITH WA/11715/2024 (Filing Number)	NILADHAR DEKA Versus DILIP CHANDRA KALITA AND 4 ORS	MR B D DAS	
	WITH I.A.(Civil)/11726/2024 (Filing Number)	NILADHAR DEKA Versus DILIP CHANDRA KALITA AND 4 ORS	MR B D DAS	
25	I.A.(Civil)/3768/2024 in WA/14251/2024	TEZPUR UNIVERSITY AND 2 ORS Versus UPASANA DAS AND ANR	MR. S C KEYAL	MR S BORTHAKUR (R-2) MR. D GOGOI(R-2)
	WITH WA/14251/2024 (Filing Number)	TEZPUR UNIVERSITY AND 2 ORS Versus UPASANA DAS AND ANR	MR. S C KEYAL	

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LEAVE NOTE OF ADVOCATES FOR 17/02/2025

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1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MR. R P SINGH	29-01-2025	To	18-02-2025
5)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
6)	MR. B NATH	11-02-2025	To	28-02-2025
7)	MR. D BORAH	06-02-2025	To	17-02-2025
8)	MR. R K BHATRA	10-02-2025	To	10-03-2025
9)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
10)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
11)	MR. R SARMAH	07-02-2025	To	20-02-2025
12)	MR K AGARWAL	10-02-2025	To	04-03-2025
13)	MR. K AGARWAL	10-02-2025	To	04-03-2025
14)	MR. D K JAIN	12-02-2025	To	20-02-2025
15)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
16)	MS. B BHUYAN	14-02-2025	To	19-02-2025
17)	MS. N M DEKA	12-02-2025	To	04-04-2025
18)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
19)	MR R ISLAM	13-02-2025	To	17-02-2025
20)	MR. M R SODIAL	17-02-2025	To	21-02-2025
21)	MS. R S SADIAL	17-02-2025	To	21-02-2025
22)	MR. T DEURI	17-02-2025	To	18-02-2025
23)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
24)	MR. M U MAHMUD	17-02-2025	To	21-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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2:00 PM to 4:30 PM

[For Monday,17th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 11:00 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION
BENCH OF HONOURABLE MR .JUSTICE L. JAMIR AND
HONOURABLE MRS. JUSTICE _____]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3345/2024 PART-HEARD	RAJU ALI Versus OIL AND NATURAL GAS CORPORATION LIMITED REPRESENTED BY THE CHAIRMAN AND MANAGING DIRECTOR	MS M HAZARIKA MS. S NEWAR	MR. M K DAS (R-1 to 4) MR. A DUTTA(R-5) MR. A DHANUKA(R-5)
	WITH I.A.(Civil)/2506/2024 in WP(C)/3345/2024	M/S ASSAM DRILLING FIELDS AND EQUIPMENT SERVICES, Versus THE CHAIRMAN AND MANAGING DIRECTOR AND 4 ORS	MR. A GANGULY MR. A DHANUKA(R-5)	MS M HAZARIKA MS. S NEWAR
2	WITH WP(C)/5338/2024	RAJU ALI Versus OIL AND NATURAL GAS CORPORATION LIMITED REPRESENTED THE CHAIRMAN AND MANAGING DIRECTOR	MS M HAZARIKA MS. S NEWAR	
	WITH I.A.(Civil)/3936/2024 in WP(C)/5338/2024	THE CHAIRMAN AND MANAGING DIRECTOR ONGC AND 3 ORS Versus RAJU ALI	MR. M K DAS	MS M HAZARIKA
3	WITH WP(C)/5382/2024	ROHIT PRASAD KAKOTI AND ANR Versus THE CHAIRMAN AND MANAGING DIRECTOR OIL AND NATURAL GAS CORPORATION LTD. AND 3 ORS	MR. A GANGULY MR. A DHANUKA	

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LEAVE NOTE OF ADVOCATES FOR 17/02/2025

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1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MR. R P SINGH	29-01-2025	To	18-02-2025
5)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
6)	MR. B NATH	11-02-2025	To	28-02-2025
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11)	MR. R SARMAH	07-02-2025	To	20-02-2025
12)	MR K AGARWAL	10-02-2025	To	04-03-2025
13)	MR. K AGARWAL	10-02-2025	To	04-03-2025
14)	MR. D K JAIN	12-02-2025	To	20-02-2025
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22)	MR. T DEURI	17-02-2025	To	18-02-2025
23)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
24)	MR. M U MAHMUD	17-02-2025	To	21-02-2025



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[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./280/2025 FIXED	ABDUL WAHAB Versus THE STATE OF ASSAM	RAFIKA HUSSAIN J S AHMED	PP, ASSAM
2	Bail Appln./368/2025 FIXED	OWAHID HUSSAIN Versus THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM
3	Bail Appln./370/2025 FIXED	VISHAL KUMAR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
4	Bail Appln./380/2025	JAMAL HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
5	Bail Appln./382/2025	PAPU DAS Versus THE STATE OF ASSAM	MR. D P BORAH MR B PAUL	PP, ASSAM
6	Bail Appln./384/2025	AMINUL ISLAM Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
7	Bail Appln./389/2025	ABDUL NOOR LASKAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED MR. I U CHOWDHURY B DAS	PP, ASSAM
8	Bail Appln./390/2025	NARAYAN KONWAR Versus THE STATE OF ASSAM AND ANR.	MR SARFRAZ NAWAZ SAMIM RAHMAN TAWHID LASKAR	PP, ASSAM
9	Bail Appln./391/2025	BIJOY BISWAS Versus THE STATE OF ASSAM AND ANR.	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
10	Bail Appln./393/2025	DEWAN AZLAN HARIZ Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM

11	Bail Appln./394/2025	NAKUL BORO Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
12	Bail Appln./395/2025	SANTOSH KUMAR SINGH Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ SAMIM RAHMAN A S CHOUDHURY	PP, ASSAM
13	Bail Appln./397/2025	GITASREE SINHA Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
14	Bail Appln./398/2025	PREMA PANDIT Versus THE STATE OF ASSAM	MR. B P BORAH MR P J DUTTA MISS. J GOGOI MR. A KHANDAKAR	PP, ASSAM
15	Bail Appln./399/2025	PRASENJIT GIRI Versus THE UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	SC, NCB
16	Bail Appln./401/2025	SHIFAR UDDIN @ SHIPAR UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
17	Bail Appln./402/2025	RATNESH KUMAR Versus THE STATE OF ASSAM	MR. M BISWAS J SINGPHO A GHOSAL	PP, ASSAM
18	Bail Appln./403/2025	ABU BAKKAR Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
19	Bail Appln./404/2025	SRI LAKHINATH CHIRING Versus THE STATE OF ASSAM AND ANR.	MR B. PATHAK	PP, ASSAM
20	Bail Appln./405/2025	JAYANTA KALITA AND ANR Versus THE STATE OF ASSAM	MR. J KALITA MR SOHAING	PP, ASSAM
21	Bail Appln./407/2025	JAHIRUL ISLAM Versus THE STATE OF ASSAM		PP, ASSAM
22	Bail Appln./409/2025	RUBEL AHMED BORBHUIYA Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
23	Bail Appln./412/2025	YEAHIYA AHMED Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A M KHAN MR Z RAHMAN MR S PRODHANI	PP, ASSAM
MOTION				
24	AB/311/2025	FUJAIEL AHMED @ RAJIB AHMED Versus THE STATE OF ASSAM AND ANR.	MR. I A HAZARIKA MR. T MOHAMMAD	PP, ASSAM
25	AB/330/2025	MD ABU TAHER SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. A T SARKAR AMINUR RAHMAN	PP, ASSAM
26	AB/331/2025	KAJAL UDDIN @ KHAJALUDDIN AND ANR Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM
27	AB/335/2025	AKABBAR ALI Versus THE STATE OF ASSAM ORS	MR S BORTHAKUR MR. J ABBAS I HOQUE MS. H G DAS	PP, ASSAM
28	AB/339/2025	KOWSAR ALOM Versus THE STATE OF ASSAM	F K R AHMED M U BARBHUYAN MRS. H THAKURIA	PP, ASSAM

29	AB/342/2025	JAHANGGIR ALOM @ JAHANGIR ALOM Versus THE STATE OF ASSAM AND ANR	MRS. B GOGOI MS M BORAH	PP, ASSAM
30	AB/344/2025	SORFOT ALI Versus THE STATE OF ASSAM	MR. R GOSWAMI MS N DEVI MS S DAS MS. U BHATTACHARYYA	PP, ASSAM
31	AB/346/2025	ZAIDUL ISLAM AND 3 ORS. Versus THE STATE OF ASSAM	MR. M U MONDAL MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	PP, ASSAM
32	AB/350/2025	PRITAM KUMAR CHOUDHARY Versus THE UNION OF INDIA	MR K THAKUR S YESMIN B ALI SK MR. J N SUWAI	SC, NCB
BAIL HEARING (BA)				
33	Bail Appln./3932/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD. HASAN ALI Versus THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE MS HIMADRI BORAH	PP, ASSAM
34	Bail Appln./1831/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RAHENA BEGOM Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
35	Bail Appln./2363/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SAGAR MALAKAR @ SAGOR MALAKAR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
36	Bail Appln./2373/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	AJIT NATH AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
37	Bail Appln./2448/2024 WITH CASE RECORD(SCANNED COPY), FIXED	USMAN ALI Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
38	Bail Appln./2664/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SHAHINUB ALI AND ANR Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
39	Bail Appln./3015/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ZABEL HUSSAIN @ JABEL HUSSAIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI K MAINUDDIN	PP, ASSAM
40	Bail Appln./3419/2024 FIXED	SASUMA DAIMARI AND 2 ORS. Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
41	Bail Appln./3775/2024 FIXED	SUMERU NATH Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. N HAQUE MR K UDDIN MR. A K AZAD	PP, ASSAM
42	Bail Appln./3856/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ARIFUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR A SHARMA	MR. A K BHUYAN (R2) MS. N CHOUDHURY (R2) MS B BORA (R2) MR A SHARMA (R2) MR A TALUKDAR (R2) MR J DAS (R2) PP, ASSAM
43	Bail Appln./25/2025 WITH CASE RECORD(SCANNED COPY), FIXED	KUSHESWAR BARUAH @ BUBUL BARUAH Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA	PP, ASSAM
44	Bail Appln./83/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	PRASENJIT NAMA Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS K BORAH MR S DUTTA	PP, ASSAM

45	Bail Appln./86/2025 WITH CASE RECORD(SCANNED COPY), FIXED	ARBIND RAY Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM
46	Bail Appln./164/2025 WITH CASE RECORD(SCANNED COPY), FIXED	JAMAL UDDIN ANSARI Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY G UDDIN MR H I CHOUDHURY MR A K AZAD H YEASMIN	PP, ASSAM
47	Bail Appln./247/2025 BA 97/2025(D/O), FIXED	SUNITA DEVI Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI S K LAHAN	PP, ASSAM
48	Bail Appln./252/2025 FIXED	GAGAN DAS Versus THE STATE OF ASSAM	MR. J SARMAH	PP, ASSAM
49	Bail Appln./303/2025 FIXED	HAFIZ YASIRUDDIN AND ANR Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
50	Bail Appln./330/2025 FIXED	PREMANANDA DAS Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
51	Bail Appln./352/2025 FIXED	IMRAN HUSSAIN Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR M RAHMAN	PP, ASSAM

BAIL HEARING

52	AB/3243/2023 FIXED	JUAL ALI @ JUWEL AL Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
53	AB/2562/2024 WITH CASE RECORD(SCANNED COPY), FIXED	BILLAL SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. P RAHMAN MR S ISLAM	PP, ASSAM
54	Crl.Pet./1296/2024	BILLAL SHEIKH Versus THE STATE OF ASSAM AND ANR	MR. P RAHMAN MR S ISLAM	MR. A CHOUDHURY (R-2) MR S ISLAM(R-2) MS. A KAUSHAR(R-2) PP, ASSAM
55	AB/3408/2024 WITH OFFICE NOTE, FIXED	MD AMIR UDDIN Versus THE STATE OF ASSAM AND ANR	MR J C BORAH	MS P DAS (LEGAL AID COUNSEL FOR R-2) MR. D GOGOI, Amicus Curiae (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/02/2025

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1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MR. R P SINGH	29-01-2025	To	18-02-2025
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10)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
11)	MR. R SARMAH	07-02-2025	To	20-02-2025
12)	MR K AGARWAL	10-02-2025	To	04-03-2025
13)	MR. K AGARWAL	10-02-2025	To	04-03-2025
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15)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
16)	MS. B BHUYAN	14-02-2025	To	19-02-2025

17)	MS. N M DEKA	12-02-2025	To	04-04-2025
18)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
19)	MR R ISLAM	13-02-2025	To	17-02-2025
20)	MR. M R SODIAL	17-02-2025	To	21-02-2025
21)	MS. R S SADIAL	17-02-2025	To	21-02-2025
22)	MR. T DEURI	17-02-2025	To	18-02-2025
23)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
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[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2867/2024 FIXED	MUNTAZ ALI AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. M P SARMA MR A CHAKRABORTY MR A CHETIA	SC, ELEM. EDU SC, SSA
2	WP(C)/5193/2024	KHAGEN DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA MS. M PHUKAN	SC, SEC. EDU. SC, FINANCE DEPTT.
3	WP(C)/5477/2024	MD. SAMSUDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS	MD B ISLAM	SC, ELEM. EDU GA, ASSAM
4	WP(C)/6358/2024 FIXED	PINTU DAS Versus THE STATE OF ASSAM AND 6 ORS	MR R DHAR MR N N UPADHYAYA J DAS	SC, ELEM. EDU GA, ASSAM SC, SSA
5	Cont.Cas(C)/75/2025	SUMANA SAHA Versus MAMATA HOJAI AND 2 ORS.	MD S HOQUE MR. M DEKA MS B A AHMED	
6	WP(C)/776/2025	PRITHA SARMACHARJEE Versus THE STATE OF ASSAM AND 7 ORS	MR. I ALAM MR. T SK	SC, ELEM. EDU GA, ASSAM
7	WP(C)/778/2025	BIKASH ROY Versus THE STATE OF ASSAM AND 3 ORS	MR. T DAS MS A BARUAH MR. H ALI	SC, EDU SC, FINANCE
8	WP(C)/780/2025	MAHBUBUL ALAM AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. I H BARBHUIYA MS R RAJKHOWA	GA, ASSAM SC, EDU
9	WP(C)/781/2025	MD ABDUL MANNAN Versus THE STATE OF ASSAM AND 3 ORS.	MR A R BHUYAN MR N Z CHOUDHURY MR S ABDULLAH	SC, ELEM. EDU
10	WP(C)/782/2025	ABDUL JALIL MORAL Versus THE STATE OF ASSAM AND 3 ORS.	MISS. M BORAH MR H K BARUAH	SC, AG SC, SEC. EDU.
11	WP(C)/787/2025	NABAJYOTI CHAKRABORTY Versus THE STATE OF ASSAM AND 25 ORS.	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH MS. T CHAKRABORTY	SC, HIGHER EDU
12	WP(C)/805/2025	BAHARUL ISLAM Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU

13	WP(C)/813/2025	ABDUL BATEN Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED M AHMED R KHA	SC, ELEM. EDU GA, ASSAM
14	WP(C)/814/2025	SRI CHAKRADHAR BASUMATARY Versus THE STATE OF ASSAM AND ORS	MR. A IKBAL MS. M NATH MS. J SARMA	SC, ELEM. EDU SC, BTC
15	WP(C)/816/2025	SABLU MAZUMDER Versus THE STATE OF ASSAM AND 3 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MR T DAS MR. R CHOUHAN	SC, ELEM. EDU
16	WP(C)/820/2025	JYOTISH CHANDRA NARZARY Versus BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA N GOGOI	SC, ELEM. EDU GA, ASSAM SC, BTC
17	WP(C)/827/2025	KHANAISHREE BARO Versus THE STATE OF ASSAM AND 8 ORS	MR. M A I HUSSAIN MR. S. ALOM	SC, ELEM. EDU SC, BTC SC, WPT AND BC SC, FINANCE
<u>ADMISSION</u>				
18	WP(C)/2604/2015 CAVT. NO. 390/2015	SMTI RINA DEVI Versus THE STATE OF ASSAM AND 6 ORS	MR.T J MAHANTA MR.R BARUAH MRS. K DEVI MRS. K DEVI MS. B CHOWDHURY MS.K DAS	SC, SECONDARY EDUCATION MR.C GOSWAMI FOR CAVEATOR SC, FINANCE
WITH				
	I.A.(Civil)/25/2016 in WP(C)/2604/2015	SMTI RINA DEVI Versus THE STATE OF ASSAM AND 6 ORS	MR.T J MAHANTA MR.R BARUAH MS.K DEVI MS.K DAS	SC, SECONDARY EDUCATION FOR CAVEATOR MR.C GOSWAMI SC, FINANCE
19	WP(C)/3937/2015	MD. ABDUL JALIL Versus THE STATE OF ASSAM AND 4 ORS	MR.M DUTTA MR.M K HASAN MR.M C KAKOTI	SC, SECONDARY EDUCATION SC, FINANCE
20	WP(C)/7577/2017	UTTARA DAS Versus THE STATE OF ASSAM and 7 ORS.	MS.N BARUAH MS.B BHUYAN	GA, ASSAM SC, EDUCATION MRJ CHUTIASC, KAAC R - 5, 6 and 7 SC, FINANCE
21	WP(C)/5922/2018	GRADUATE LEVEL ELEMENTARY TEACHERS ASSOCIATION, ASSAM AND 221 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	DR. B AHMED MR. A M S MAZUMDER	SC, ELEM. EDU GA, ASSAM SC, FINANCE
22	WP(C)/285/2019	CHANDAN KUMAR ROY AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. A D CHOUDHURY	SC, ELEM. EDU SC, SSA
23	WP(C)/6951/2023 FIXED	PRAFULLA KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. B K DAS MR S SARMAH	SC, ELEM. EDU GA, ASSAM MR DEBA SARMAH (r-6) MS N SHYAM (r-6)
WITH				
	I.A.(Civil)/778/2024 in WP(C)/6951/2023	SURYA BORTHAKUR, Versus PRAFULLA KALITA AND 5 ORS	MR DEBA SARMAH MR DEBA SARMAH MS N SHYAM	SC, ELEM. EDU GA, ASSAM MR. B K DAS
24	WP(C)/3114/2024 FIXED	ABDUS SAMAD Versus THE STATE OF ASSAM AND 4 ORS	MR. D F A AHMED MR. J LASKAR	SC, ELEM. EDU SC, FINANCE
25	WP(C)/3185/2024 FIXED	NILAMANI NATH AND 11 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, ELEM. EDU
WITH				
26	WP(C)/2912/2024	DHIRU KALITA AND 9 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, ELEM. EDU

27	WP(C)/6506/2024	RAJU SAIKIA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BORUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU SC, FINANCE
28	WP(C)/6867/2024	MD. JOHIRUL ISLAM @ JAHIRUL ISLAM AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BORUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU SC, FINANCE
ORDERS				
29	Cont.Cas(C)/95/2019	ON DEATH OF HAREN DAS HIS LEGAL HEIR Versus RAJESH PRASAD AND ANR.		DR. B U AHMED (R2) MR. D SAIKIA MR. D SAIKIA MR. N HAQUE (R2) MR. B CHOUDHURY MR K UDDIN (R2) MR. B GOGOI (R1) MR. A K AZAD (R2) MR P NAYAK (R1)
WITH				
30	Review.Pet./19/2020	THE STATE OF ASSAM AND 4 ORS Versus HAREN DAS	MR. D SAIKIA MR. B CHOUDHURY	
		WITH WP(C)/2727/2013(D/O)		
31	Cont.Cas(C)/461/2021	KAWAIMARI NA-PAMUA L.P. SCHOOL FIXED Versus BIJOYA CHOUDHURY, ACS AND ANR.	MR. N BORAH MR H MAZUMDER MR P K BORA	MR. D SAIKIA MR. P K BORAH MS. N PHUKAN MS P DAS SC, SSA
32	Cont.Cas(C)/499/2021	KALPANA DEVI Versus B KALYAN CHAKRAVARTHY AND ORS.	MR M CHANDA MR S CHOUDHURY K ABINANDAN	MR. D SAIKIA(R-5) MR. N J KHATANIAR(R-5) MR. N J KHATANIAR(R-5) MS. D MUSAHARY(R-5) MS P DAS(R-2)
		WITH WP(C)/5914/2014 (D/O)		
WITH				
33	Review.Pet./166/2024	THE STATE OF ASSAM AND 2 ORS Versus KALPANA DEVI AND ANR	MR. N J KHATANIAR MS. D MUSAHARY	
34	Review.Pet./174/2022	RAJENDRA CHAUHAN Versus THE STATE OF ASSAM AND 7 ORS.	MR. A R BHUYAN MR F HAQUE MR A HUSSAIN	MR. B DEKA MR. P JAIN (r-7,8) MR. D DEKA (r-7,8) SC, SEC. EDU. SC, K A A C
		WITH WP(C)/2636/2020 (D/O), B/O		
35	Cont.Cas(C)/800/2023	HRISHIKESH TALUKDAR AND 17 ORS Versus MEGHA NIDHI DAHAL, IAS	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	MR. D SAIKIA MR. S BORA
36	WP(C)/6462/2023	DHRUBAJYOTI DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR. D BARUAH MR. P K BORDOLOI	SC, HIGHER EDU
		B/O		
37	I.A.(Civil)/3074/2024 in WP(C)/4569/2024	M/S INSTITUTE OF PUBLIC HEALTH AND RESEARCH, BALIPARA Versus THE STATE OF ASSAM AND 5 ORS	MD. A SAHAD B.L. SARMA MR. M H ALI	GA, ASSAM SC, HEALTH AND F W
WITH				
	WP(C)/4569/2024	M/S INSTITUTE OF PUBLIC HEALTH AND RESEARCH, BALIPARA Versus THE STATE OF ASSAM AND 5 ORS	MD. A SAHAD B.L. SARMA MR. M H ALI	GA, ASSAM MR. A. AHMED (R-6) MR. G PEGU GA, ASSAM SC, SSUHS SC, HEALTH
38	Review.Pet./10/2025	THE ASSAM FINANCIAL CORPORATION VITTIYA BHAVAN Versus JIYAU PASA	MR. S BORA	MD S HOQUE FOR CAVEATOR
		WITH WP(C)/1169/2022 (D/O)		

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LEAVE NOTE OF ADVOCATES FOR 17/02/2025

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1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MR. R P SINGH	29-01-2025	To	18-02-2025
5)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
6)	MR. B NATH	11-02-2025	To	28-02-2025
7)	MR. D BORAH	06-02-2025	To	17-02-2025
8)	MR. R K BHATRA	10-02-2025	To	10-03-2025
9)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
10)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
11)	MR. R SARMAH	07-02-2025	To	20-02-2025
12)	MR K AGARWAL	10-02-2025	To	04-03-2025
13)	MR. K AGARWAL	10-02-2025	To	04-03-2025
14)	MR. D K JAIN	12-02-2025	To	20-02-2025
15)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
16)	MS. B BHUYAN	14-02-2025	To	19-02-2025
17)	MS. N M DEKA	12-02-2025	To	04-04-2025
18)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
19)	MR R ISLAM	13-02-2025	To	17-02-2025
20)	MR. M R SODIAL	17-02-2025	To	21-02-2025
21)	MS. R S SADIAL	17-02-2025	To	21-02-2025
22)	MR. T DEURI	17-02-2025	To	18-02-2025
23)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
24)	MR. M U MAHMUD	17-02-2025	To	21-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,17th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 11:00 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/166/2025 FIXED	DEBADUTTA BARMAN Versus THE UNION OF INDIA AND 4 ORS	MR. A R TAHBILDAR MS. K DEKA	MR. S S ROY (C.G.C) DY.S.G.I.
2	WP(C)/230/2025 FIXED	NO. 9094309 EX. RECT. SRI DIBAKAR BARMAN Versus THE UNION OF INDIA AND 8 ORS	MR H TALUKDAR MRS. M DEKA MR. K D SARMA	GA, ASSAM MR. B K SEN(R-8) MR. K K PARASAR (C.G.C) MR A HUSSAIN(R-8) F. SHAHIN (R-8) N HASAN(R-8) DY.S.G.I. SC, CENTRAL BANK OF INDIA SC, FINANCE DEPTT.
3	WP(C)/291/2025 FIXED	RAHI RAM MANDAL Versus THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MR. A K DAS	GA, ASSAM SC, BTC SC, REVENUE
4	WP(C)/418/2025 FIXED	DILAL UDDIN AHMED Versus THE STATE OF ASSAM AND ORS	MR. K N CHOUDHURY MR R SENSUA MR. K MOHAMMED	SC, P AND R.D.
5	WP(C)/436/2025 FIXED	JNANA RANJAN DAS Versus THE STATE OF ASSAM AND 4 ORS	MR D S DEKA	SC, FOREST
6	WP(C)/764/2025 B/O	SRI PRATAP CHANDRA DEKA Versus THE STATE OF ASSAM	MR. B K BHAGAWATI MR D S DEKA MR B S DEKA	SC, P W D
7	WP(C)/775/2025 CAVT. NO.008720/25,N FIXED	BISWAJIT DAS AND 30 ORS Versus THE STATE OF ASSAM AND ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	MR. B D KONWAR SR. ADV. SC, PWD FOR CAVEATOR
8	WP(C)/793/2025	G-5013265X RIFLEMAN GD OPANG MEREN Versus THE UNION OF INDIA	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	DY.S.G.I.
9	WP(C)/808/2025	LALREMZOVI BIATE Versus THE STATE OF ASSAM AND 5 ORS.	MR. B BARUAH MR U RONGPI	SC, PWD ROAD SC, AG SC, FINANCE DEPTT.
10	WP(C)/811/2025	TULSHI SAIKIA AND 4 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR H P GUWALA MR. A BORO	SC, FOREST SC, FINANCE

11	WP(C)/815/2025	RAJANI KANTA DEKA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A AHMED MS. D GOSWAMI R LAKRA MS. S DAS	GA, ASSAM SC, HEALTH AND F W
ADMISSION				
12	WP(C)/1170/2021 FIXED	SHANKAR KUMAR PATHAK AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. S K GOSWAMI MR. R SHARMA	SC, WATER RESOURCE SC, FINANCE
13	WP(C)/6971/2021 FIXED	MR. HIRU MAHANTA AND 27 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B BURAGOHAIN MR. N BORUAH	GA, ASSAM MR. J K GOSWAMI (r-2,4) J TALUKDAR MR. J BARMAN (r-2,4) SC, FINANCE DEPARTMENT
14	WP(C)/692/2022 FIXED	SURESH KUMAR Versus THE UNION OF INDIA AND 2 ORS	MS. S BORA	ASSTT.S.G.I.
15	WP(C)/1493/2022 FIXED	FORCE NO. 031512769 CT/DVR JOHIRUL ISLAM Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MR H BEZBARUA	MR. S S ROY (FOR ALL RESPONDENTS) ASSTT.S.G.I.
16	WP(C)/3562/2022 FIXED	SMT. RUNU DAS Versus THE ORIENTAL INSURANCE COMPANY LTD AND 2 ORS	MR. R P SARMAH MR S SARMA MR. K BHATTACHARJEE MS. T SOM MR. M SAIKIA MS B TALUKDAR MS. A BARMAN	MR S DUTTA (R-1, TO 3) MS. S. MOCHAHARI (R-1, TO 3) MR. S DUTTA (R-1, TO 3)
17	WP(C)/4564/2022 FIXED	EX NO. G/3600904A RFN/GD, KIRAN PAL SINGH Versus UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MRS. R DEVI ASSTT.S.G.I.
18	WP(C)/6230/2022 FIXED	MANBENDRA BARUAH Versus THE UNION OF INDIA AND 6 ORS.	MR. B K GOGOI C. DEKA	DR G J SHARMA (R-3-7) MR S NATH (R-3-7) ASSTT.S.G.I.
19	WP(C)/7101/2022 B/O	PRADIP KUMAR HAZARIKA Versus M/S NEW INDIA ASSURANCE COMPANY LIMITED AND 4 ORS	MR M CHANDA MR S CHOUDHURY MR S NATH	MR S DUTTA (R-1 TO 4) MS. S. MOCHAHARI (R-1 TO 4) MR. S DUTTA (R-1 TO 4) MR S DUTTA (R-1 TO 4)
20	WP(C)/136/2023 FIXED	2IC SECOND IN COMMANDANT/CHIEF/DENTAL SURGEON SUMAN Versus THE UNION OF INDIA AND 5 ORS.	MR. B PATHAK MR B HAZARIKA MR V KUMAR	MRS S BARUAH DY.S.G.I.
21	WP(C)/409/2023 FIXED	MANOHAR DEKA, AFS Versus THE STATE OF ASSAM AND 3 ORS.	MR. N BORAH MR H MAZUMDER N AHMED	GA, ASSAM SC, FINANCE DEPTT.
22	WP(C)/446/2023 FIXED	INDRAJIT SEN Versus THE STATE OF ASSAM AND 8 ORS	MR. A J SARMA MR. P D NAIR MR G ALAM MR. H ROHMAN MS S GOYAL	SC, AG (A AND E) GA, ASSAM SC, FINANCE SC, IRRIGATION
23	WP(C)/2179/2023 FIXED	NILUFA BEGUM Versus THE STATE OF ASSAM AND 5 ORS.	MR. A DUTTA	GA, ASSAM MOTIUR RAHMAN (R-5) MR. A S TAPADER (R-5) MR M AHMED (R-5)
24	WP(C)/3982/2023 FIXED	MITHU NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM
25	WITH WP(C)/6990/2021	MITHU NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM
26	WP(C)/5349/2023 FIXED	SHAHIDUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS.	MR. B K DAS	GA, ASSAM MR D BARMAN (R-6) SC, REVENUE

27	WP(C)/6636/2023 B/O	DEEPAK DAS AND 49 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM MR. R K D CHOUDHURY(R-9) MR. R BORPUJARI (R-6 & R-8) MR R M DAS (R-1 TO R-3) MR A KALITA (R-8) MR. R DHAR (R-4 & R-5) DY.S.G.I. SC, FINANCE
28	WP(C)/1555/2024 B/O	GIAS UDDIN LASKAR Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. D GOGOI	GA, ASSAM
29	WP(C)/1648/2024 FIXED	BINA PANI DAS AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S SAHU MS A ROY	GA, ASSAM
30	WP(C)/2162/2024 FIXED	SUHANA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL	MR J ABEDIN(R-5) GA, ASSAM MR. K I MAZUMDER(R-5) MR M Z RAHMAN(R-5)
31	WITH WP(C)/2434/2024	FOUJIA TABASSUM Versus THE STATE OF ASSAM AND 4 ORS	MR J ABEDIN MR. K I MAZUMDER MR M Z RAHMAN	GA, ASSAM MR. M H RAJBARBHUIYAN (R-5)
32	WP(C)/2977/2024 B/O	striking of the name of the petitioner no. 1 Versus THE STATE OF ASSAM AND 8 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	GA, ASSAM MR. S NEOG (R-9) MS. S G BARUAH (R-9) MR. B BORGHAIN (R-9) MR B SAIKIA (R-9)
33	WP(C)/3953/2024 B/O	FAKARUDDIN ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS	MD. S ALOM MS. A BEGUM MR. M S ALAM	GA, ASSAM SC, REVENUE
34	WP(C)/4000/2024 FIXED	MADAN CHANDRA KAIBARTA Versus THE STATE OF ASSAM AND 3 ORS	MR. B PURKAYASTHA J.P. BARUAH	SC, AG SC, SOCIAL JUSTICE AND EMPOWERMENT
35	WP(C)/4733/2024 B/O	SMT. MINU HIRA Versus THE UNION OF INDIA AND 4 ORS.	MD S HOQUE MR. M DEKA MS B A AHMED MS A BEGUM	MS P DEVI(R-5) MR P R SARMA (R-5) DY.S.G.I.
36	WP(C)/4902/2024 B/O	DR DILIP PAUL Versus THE STATE OF ASSAM AND 3 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	SC, HEALTH
37	WP(C)/5668/2024 FIXED	MEHDI HASSAN Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	SC, FOREST
38	WP(C)/5869/2024 FIXED	RANI BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR. P P DUTTA MS P SARMA MS. P P DAS	SC, AGRI. DEPARTMENT
39	WP(C)/5966/2024 FIXED	PRADIP KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR H BETALA MR. K KASHYAP MS. J SAIKIA	GA, ASSAM SC, REVENUE
40	WP(C)/6269/2024 FIXED	SANJIT KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR M J QUADIR AKHINUR ISLAM MR. B.H. TAPADAR MR. A K HANNAN	GA, ASSAM SC, ASEC
41	WP(C)/6331/2024 FIXED	BUDDHA KATAKY Versus THE STATE OF ASSAM AND 4 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR. D ROY	SC, ELEM. EDU GA, ASSAM MR B KAUSHIK, SC, ELEM. EDU
42	WP(C)/6445/2024 FIXED	SURAJ GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR. I J SINGPHO MR. B K DAS MR H P GUWALA H P NEOG	SC, HEALTH

43	WITH WP(C)/6446/2024	DHARANI DHAR DAS Versus STATE OF ASSAM AND 3 ORS	MR. I J SINGPHO MR. B K DAS MR H P GUWALA H P NEOG	SC, HEALTH
ORDERS				
44	Cont.Cas(C)/350/2024 FIXED	BALURAM GOGOI Versus DR. J.B. EKKA, IAS AND 10 ORS.	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	MR. K KONWAR(R-1,6) MR. B GOGOI (r-3,8) MS. N BORAH(R-1,6) MR P NAYAK (r-3,8) MR S DUTTA(R-1,6) MS J BORAH(R-1,6) MR A CHALIHA (r-3,8)
45	Cont.Cas(C)/482/2024 FIXED	DULALUDDIN AHMED Versus PROF DR ACHYUT CH BAISHYA	MR J C BORAH	MR. B GOGOI MR. D UPAMANYA MR M BHUYAN
46	Cont.Cas(C)/487/2024 FIXED	SABIHA BEGUM Versus PROF DR ACHYUT CH BAISHYA	MR J C BORAH	MR. B GOGOI MR. D UPAMANYA MR M BHUYAN
47	WP(C)/6238/2024 FIXED	SUMI BARUAH Versus THE STATE OF ASSAM AND 25 ORS	MR. P J SAIKIA, SR. ADV MS M NIROLA MR K J SAIKIA	GA, ASSAM SC, APSC MR S BORTHAKUR(R-7,14,16,21,26) MR. J M GOGOI (R-10) MS. P BORAH (R-7,14,16,21,26) MR J P KACHARI(R-10)
48	WP(C)/160/2025 FIXED	TAPASH KUMAR BHUYAN Versus THE STATE OF ASSAM AND 12 ORS	MS P DEVI MR P R SARMA MR. A HUDA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/02/2025

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1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MR. R P SINGH	29-01-2025	To	18-02-2025
5)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
6)	MR. B NATH	11-02-2025	To	28-02-2025
7)	MR. D BORAH	06-02-2025	To	17-02-2025
8)	MR. R K BHATRA	10-02-2025	To	10-03-2025
9)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
10)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
11)	MR. R SARMAH	07-02-2025	To	20-02-2025
12)	MR K AGARWAL	10-02-2025	To	04-03-2025
13)	MR. K AGARWAL	10-02-2025	To	04-03-2025
14)	MR. D K JAIN	12-02-2025	To	20-02-2025
15)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
16)	MS. B BHUYAN	14-02-2025	To	19-02-2025
17)	MS. N M DEKA	12-02-2025	To	04-04-2025
18)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
19)	MR R ISLAM	13-02-2025	To	17-02-2025
20)	MR. M R SODIAL	17-02-2025	To	21-02-2025
21)	MS. R S SADIAL	17-02-2025	To	21-02-2025
22)	MR. T DEURI	17-02-2025	To	18-02-2025
23)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
24)	MR. M U MAHMUD	17-02-2025	To	21-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:30 PM

[For Monday,17th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 11:00 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/3932/2019 B/O, WITH LCR	KHATIZA KHATUN AND 8 ORS. Versus THE UNION OF INDIA AND 5 ORS	MR. P N GOSWAMI MR. I KALITA MR D GOGOI MR. R R Gogoi	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2 WP(C)/585/2024 WITH LCR	MURSHIDA BEGUM @ MUKLESA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MD I H LASKAR	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3 Cont.Cas(C)/76/2025 B/O	ASHAK ALI Versus SUSHANTA BISWA SARMA	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	
4 WP(C)/236/2025 WITH LCR	NUR ISLAM PARAMANIK @ NUR ISLAM PORAMANIK @ NUR ISLAM @ NURUL ISLAM Versus THE UNION OF INDIA AND 5 ORS	MR. A S CHOUDHURY MR A.K. MOLLAH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
5 WP(C)/259/2025	MOYNAL HOQUE @ MOYNAL SK Versus THE UNION OF INDIA AND 5 ORS	MD. A HUSSAIN MR. K ALOM MR. T ISLAM J RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
6 WP(C)/789/2025	GULBAHAR KHATUN @ GUL BAHADUR Versus THE UNION OF INDIA AND 6 ORS	MS N DEKA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
7 WP(C)/790/2025	NAYAN KHAN @ MD. NAYAN KHAN Versus THE UNION OF INDIA AND 7 ORS	MR. S. SUR MS. J AHMED C ANYAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
8 WP(C)/798/2025	MUKTAR ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A AHMED MD A RAHMAN MS. A KHATUN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

9	WP(C)/802/2025 B/O	KASIM UDDIN @ KACHIM UDDIN Versus THE UNION OF INDIA AND 5 ORS	MR. H ALI B BARMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
10	WP(C)/804/2025	BILAT ALI @ BILLAL ALI @ BILLAL HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
11	WP(C)/806/2025	DUKHINI NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. S AHMED MS. M. KHATUN MS N AKTAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
12	WP(C)/807/2025	ARMAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
13	WP(C)/810/2025	MD. FARMAN ALI @ FARMAN ALI @ PHARMAN ALI @ FARMAN KHAN Versus THE UNION OF INDIA AND 7 ORS	MR. S. SUR MS. J AHMED C ANYAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ADMISSION				
14	WP(C)/3702/2018 WITH LCR	SUFIA BEGUM Versus THE UNION OF INDIA AND 9 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I.
15	WP(C)/3876/2018 FIXED, WITH LCR	SUMARI NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. D SARMAH MR. U DAS	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
16	WP(C)/3883/2018 WITH LCR	JAITON NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR I U CHOUDHURY MR. A AHMED MR. A MATIN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
17	WP(C)/5442/2018 FIXED, WITH LCR	ANIMA DUTTA @ ANIMA SARKAR AND 2 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR P BHARDWAJ	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
18	WP(C)/5531/2018 WITH LCR	JAYNAB BIBI Versus UNION OF INDIA AND 6 ORS.	MS C M DEKA MR. N J SARKAR MR. D HUSSAIN MR. A S TAPADER	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
19	WP(C)/5622/2018 WITH LCR	ABDUL KADIR Versus THE UNION OF INDIA AND 5 ORS.	MR. A K GUPTA MR H J TAMULI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
20	WP(C)/5645/2018 WITH LCR	PARIJAN NECHHA @ BIBI Versus THE UNION OF INDIA AND 9 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC (R5) ASSTT.S.G.I. (R1) SC, ELECTION COMMISSION. (R2) SC, F.T (R3,4,6TO10)

21	WP(C)/5679/2018 WITH LCR	HASNA BEGUM @ HASINA BEGUM Versus THE UNION OF INDIA AND 9 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
22	WP(C)/5781/2018 WITH LCR	ASMA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. MD S HOQUE MS. A BORUAH MR. M DEKA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
23	WP(C)/5786/2018 WITH LCR	SRI AKKAS ALI KHAN @ AKKAS ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. M HUSSAIN MR. N H BARBHUIYA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
24	WP(C)/5945/2018 WITH LCR	ABUL KALAM @ ABDUL KALAM Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR. R ISLAM MR. M H TALUKDAR MR A ALI MR. M SAHA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
25	WP(C)/5965/2018 WITH LCR	YEASIN ALI Versus THE UNION OF INDIA AND 3 ORS.	MR. U DUTTA MS A DAS	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
26	WP(C)/2395/2020 B/O, WITH LCR	JAHIRA BIBI Versus THE UNION OF INDIA AND 5 ORS	MR. S ISLAM MR A HAWARI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
27	WP(C)/2/2022 WITH LCR	ABDUL RAHMAN Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
28	WP(C)/23/2022 FIXED, WITH LCR	LOVELY PAUL Versus THE UNION OF INDIA AND 5 ORS.	MR. U N CHATTRY MR. O LASKAR	SC, NRC SC, F.T ASSTT.S.G.I. SC, ECI
29	WP(C)/31/2022 WITH LCR	SAJIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	SC, NRC SC, ECI ASSTT.S.G.I. SC, F.T
30	WP(C)/46/2022 FIXED, WITH LCR	RABIA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. M A CHOUDHURY MR J M SULAIMAN MRS H AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
31	WP(C)/70/2022 FIXED, WITH LCR	SAHERA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. S ISLAM MS. A KAUSHAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
32	WP(C)/77/2022 WITH LCR	AJAD ALI @ AJAT Versus THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR J M SULAIMAN MRS H AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
33	WP(C)/2434/2022 WITH LCR	ANOWARA BEGUM @ ANOWARA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
34	WP(C)/6638/2022 WITH LCR	JARINA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

35	WP(C)/7911/2022 WITH LCR	MAJIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
36	WP(C)/8045/2022 WITH LCR	SUKURJAN @ SUKURJAN NESSA @ SUKURJAN KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. J AHMED MS A HUSSAIN MS. N HASINA MR Z RAHMAN R BEGUM H G DAISY MR S ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
37	WP(C)/8150/2022 WITH LCR	TARA BANU BIBI Versus THE UNION OF INDIA AND ORS.	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
38	WP(C)/8244/2022 WITH LCR	SACHI BALA GHOSH @ SASHI BALA GHOSH @ SSSI BALA GOPE Versus THE UNION OF INDIA AND 5 ORS	MR. SURAJIT DAS MR. P P DAS MR. J ABBAS	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
39	WP(C)/8345/2022 WITH LCR	MD. KASEM ALI AND 5 ORS Versus THE UNION OF INDIA AND 5 ORS	MR M H AHMED MS N SULTANA I AMIN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
40	WP(C)/8351/2022 WITH LCR	TOGORIBALA MONDAL@TAGARI BALA MONDAL Versus THE UNION OF INDIA AND 5 ORS	MR. A M KHAN MR. R I DEWAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

ORDERS

41	WA/135/2018 WITH WP(C)/385/2017	N. MUNAL SINGH AND ORS Versus THE AGRICULTURE DEGREE HOLDER EMPLOYEES ASSOCIATION AND ORS	MR N DUTTA MS. B BHUYAN MS. J HAZARIKA MS. N BORAH DR K CHAND	MR. B P SAHU
	WITH I.A.(Civil)/1699/2018 in WA/135/2018	N. MUNAL SINGH AND ORS Versus THE AGRICULTURE DEGREE HOLDER EMPLOYEES ASSOCIATION AND ORS	DR K CHAND	
	WITH I.A.(Civil)/1700/2018 in WA/135/2018	N. MUNAL SINGH AND ORS Versus THE AGRICULTURE DEGREE HOLDER EMPLOYEES ASSOCIATION AND ORS	DR K CHAND	
42	Review.Pet./76/2021 IN WP(C)/3568/2016 (D/O), WITH LCR	KAMAL UDDIN AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. M A CHOUDHURY MS S DAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
43	Review.Pet./13/2022 IN WP(C)/7598/2018 (D/O), WITH LCR	JAMELA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN MS. P KHATUN MS. F H AHMED	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
44	Review.Pet./36/2022 IN WP(C)/2587/2019 (D/O), WITH LCR	SAJINA KHATUN @ SAJIRAN KHATUN Versus THE UNION OF INDIA AND 6 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

45 [I.A.\(Civil\)/26/2024](#)
IN WA/29/2014 (D/O)
in Review.Pet./15549/2023

NUR ISLAM AND 7 ORS.
Versus
THE UNION OF INDIA AND 7 ORS.

MS A HUSSAIN
S AHMED

GA, ASSAM
DY.S.G.I.
SC, ECI
SC, F.T

WITH
[Review.Pet./15549/2023](#)
(Filing Number)

NUR ISLAM AND 7 ORS
Versus
THE UNION OF INDIA AND 7 ORS (B)

S AHMED

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LEAVE NOTE OF ADVOCATES FOR 17/02/2025

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1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MR. R P SINGH	29-01-2025	To	18-02-2025
5)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
6)	MR. B NATH	11-02-2025	To	28-02-2025
7)	MR. D BORAH	06-02-2025	To	17-02-2025
8)	MR. R K BHATRA	10-02-2025	To	10-03-2025
9)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
10)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
11)	MR. R SARMAH	07-02-2025	To	20-02-2025
12)	MR K AGARWAL	10-02-2025	To	04-03-2025
13)	MR. K AGARWAL	10-02-2025	To	04-03-2025
14)	MR. D K JAIN	12-02-2025	To	20-02-2025
15)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
16)	MS. B BHUYAN	14-02-2025	To	19-02-2025
17)	MS. N M DEKA	12-02-2025	To	04-04-2025
18)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
19)	MR R ISLAM	13-02-2025	To	17-02-2025
20)	MR. M R SODIAL	17-02-2025	To	21-02-2025
21)	MS. R S SADIAL	17-02-2025	To	21-02-2025
22)	MR. T DEURI	17-02-2025	To	18-02-2025
23)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
24)	MR. M U MAHMUD	17-02-2025	To	21-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,17th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 11:00 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 8

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE MR.JUSTICE S.K. MEDHI AND HONOURABLE MR .JUSTICE K. SEMA AND WILL FINALLY RISE AT 2:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/165/2024	KUCHIRAI TRIPURA Versus THE STATE OF ASSAM		PP, ASSAM
2	CRL.A(J)/168/2024	SUNIL PAUL Versus THE STATE OF ASSAM		PP, ASSAM
3	CRL.A(J)/183/2024	BIKROM PATOR Versus THE STATE OF ASSAM		PP, ASSAM
4	CRL.A(J)/1/2025	MONGOL KEOT Versus THE STATE OF ASSAM		PP, ASSAM
5	CRL.A(J)/2/2025	MANOJ PRAJAPATI Versus THE STATE OF ASSAM		PP, ASSAM
6	CRL.A(J)/4/2025	KRISHNA NATH Versus TH STATE OF ASSAM		PP, ASSAM
ORDERS				
7	I.A.(CrI.)/469/2024 WITH LCR 3 FILES in CrI.A./158/2024 WITH CrI.A./158/2024	RAVI KUMAR BHOWEL Versus THE STATE OF ASSAM AND ANR	MR. T DEURI MR. R CHETRI MR N MILI	PP, ASSAM
		RAVI KUMAR BHOWEL Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. T DEURI MR. R CHETRI MR N MILI MR. A R HAZARIKA	PP, ASSAM
8	I.A.(CrI.)/942/2024 in CrI.A./8780/2024	LAKHI BORA Versus THE STATE OF ASSAM AND ANR	MR. P JAIN MR V JAMMAR MR W R MEDHI	MR. N BARUAH, AMICUS CURIAE, R2 PP, ASSAM

	WITH CrI.A./8780/2024 (Filing Number)	LAKHI BORA Versus THE STATE OF ASSAM AND ANR G	MR V JAMMAR	
	WITH I.A.(CrI.)/8782/2024 (Filing Number)	LAKHI BORA Versus THE STATE OF ASSAM AND ANR G	MR V JAMMAR	
9	I.A.(CrI.)/991/2024 WITH LCR 5 FILES. FIXED. in CrI.A./343/2024	BABUL ALI @ BABUL HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR S BORTHAKUR MR SAURADEEP DEY SADDAM HUSSAIN	PP, ASSAM
	WITH CrI.A./343/2024	BABUL ALI @ BABUL HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR S BORTHAKUR MR SAURADEEP DEY SADDAM HUSSAIN	PP, ASSAM
10	I.A.(CrI.)/999/2024 WITH LCR 5 FILES. in CrI.A./203/2024	PARMATMA SAH AND ANR. Versus THE STATE OF ASSAM AND ANR	MR. A R SHOME MR. P MAZUMDER	PP, ASSAM
	WITH CrI.A./203/2024	PARMATMA SAH AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A R SHOME MR. P MAZUMDER	PP, ASSAM
11	I.A.(Civil)/3710/2024 in Mat.App./38/2024	XXXXXXX Versus XXXXXXX	MR K DAS	DR. P AGARWAL
	WITH Mat.App./38/2024	XXXXXXX Versus XXXXXXX	MR. S DAS MRS. R T DAS MR K DAS MR H GOGOI MR. D PRADHAN	DR. P AGARWAL (LEGAL AID COUNSEL)
	WITH I.A.(Civil)/213/2025 in Mat.App./38/2024	XXXXXXX Versus XXXXXXX		
12	I.A.(CrI.)/32/2025 WITH LCR 2 FILES. FIXED. in CrI.A./127/2024	MD. KHAJUL UDDIN Versus THE STATE OF ASSAM AND ANR.	MRS R BEGUM MRS R BEGUM	PP, ASSAM
	WITH CrI.A./127/2024	MD. KHAJUL UDDIN Versus THE STATE OF ASSAM AND ANR.	MR A C BORBORA MR P KATAKI MS S BARPUJARI MRS R BEGUM MR. N SAIKIA	PP, ASSAM
13	I.A.(CrI.)/123/2025 in CrI.A./504/2025	ABDUL MAZID Versus THE STATE OF ASSAM	C SARMA	PP, ASSAM
	WITH CrI.A./504/2025 (Filing Number)	MD ABDUL MAZID Versus THE STATE OF ASSAM	CHAYANIKA SARMA	
HEARING				
14	Mat.App./11/2022 WITH LCR. FIXED.	XXXXXXXXX Versus XXXXXXXXX	MR. S BANIK MR. M AHMED A N HUSSAIN MS F BEGUM	MR. S K GOSWAMI(AMICUS CURIAE)
15	Mat.App./47/2023 FIXED	XXXXXXXXX Versus XXXXXXXXX	MR P KATAKI	MR. B D DEKA
			MRS R BEGUM MRS. M D BORUAH	
16	Mat.App./7/2023 WITH LCR.	XXXXXXXXX Versus XXXXXXXXX	MR. A LAL MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR P KATAKI MS S BARPUJARI MS. R B BORA (LEGAL AID COUNSEL) MRS R BEGUM MRS. M D BORUAH

17 WITH
[Mat.App./8/2023](#)

WITH LCR.

XXXXXXX
Versus
XXXXXXX

MR. A LAL
MR. B D DEKA
MR. M DAS
N CHAUDHURY
MR A BHATRA
MR A DEKA

MR P KATAKI
MS S BARPUJARI
MS. R B BORA
MS. R B BORA
MRS R BEGUM
MRS. M D BORUAH

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LEAVE NOTE OF ADVOCATES FOR 17/02/2025

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1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MR. R P SINGH	29-01-2025	To	18-02-2025
5)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
6)	MR. B NATH	11-02-2025	To	28-02-2025
7)	MR. D BORAH	06-02-2025	To	17-02-2025
8)	MR. R K BHATRA	10-02-2025	To	10-03-2025
9)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
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12)	MR K AGARWAL	10-02-2025	To	04-03-2025
13)	MR. K AGARWAL	10-02-2025	To	04-03-2025
14)	MR. D K JAIN	12-02-2025	To	20-02-2025
15)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
16)	MS. B BHUYAN	14-02-2025	To	19-02-2025
17)	MS. N M DEKA	12-02-2025	To	04-04-2025
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22)	MR. T DEURI	17-02-2025	To	18-02-2025
23)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
24)	MR. M U MAHMUD	17-02-2025	To	21-02-2025



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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,17th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 11:00 AM BEFORE RESPECTIVE BENCHES]

[AT 2:00 PM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MR. JUSTICE K. SEMA**

COURT NO: 8

[THIS BENCH WILL SIT AT 2:00 PM

**HONOURABLE MR. JUSTICE K. SEMA WILL JOIN
THE COURT PROCEEDINGS THROUGH REMOTE VIDEO
CONFERENCING FROM KOHIMA BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

1	CRL.A(J)/68/2022 2 Y 9 M 15 D :	TOPESWAR RABHA Versus THE STATE OF ASSAM	MR. K SARMA MS S ROY (Amicus Curiae) MR. S BORUAH	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 17/02/2025

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MR. R P SINGH	29-01-2025	To	18-02-2025
5)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
6)	MR. B NATH	11-02-2025	To	28-02-2025
7)	MR. D BORAH	06-02-2025	To	17-02-2025
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12)	MR K AGARWAL	10-02-2025	To	04-03-2025
13)	MR. K AGARWAL	10-02-2025	To	04-03-2025
14)	MR. D K JAIN	12-02-2025	To	20-02-2025
15)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
16)	MS. B BHUYAN	14-02-2025	To	19-02-2025
17)	MS. N M DEKA	12-02-2025	To	04-04-2025
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20)	MR. M R SODIAL	17-02-2025	To	21-02-2025
21)	MS. R S SADIAL	17-02-2025	To	21-02-2025

22)	MR. T DEURI	17-02-2025	To	18-02-2025
23)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
24)	MR. M U MAHMUD	17-02-2025	To	21-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday,17th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 11:00 AM BEFORE RESPECTIVE BENCHES]

[AT 3:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 8

[THIS BENCH WILL SIT AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./122/2021 WITH LCR 1 BUNDLE. WITH OFFICE NOTE. FIXED. (ASSIGNED)	THE STATE, NATIONAL INVESTIGATION AGENCY Versus AKHIL GOGOI AND 3 ORS	MR. R K D CHOUDHURY MR D SAIKIA, ADVOCATE GENERAL,ASSAM.. SC, NIA	MR. S BORTHAKUR(R-1,2,3 & 4) MS. P BORAH(R-1,2,3 & 4)

LEAVE NOTE OF ADVOCATES FOR 17/02/2025

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MR. R P SINGH	29-01-2025	To	18-02-2025
5)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
6)	MR. B NATH	11-02-2025	To	28-02-2025
7)	MR. D BORAH	06-02-2025	To	17-02-2025
8)	MR. R K BHATRA	10-02-2025	To	10-03-2025
9)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
10)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
11)	MR. R SARMAH	07-02-2025	To	20-02-2025
12)	MR K AGARWAL	10-02-2025	To	04-03-2025
13)	MR. K AGARWAL	10-02-2025	To	04-03-2025
14)	MR. D K JAIN	12-02-2025	To	20-02-2025
15)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
16)	MS. B BHUYAN	14-02-2025	To	19-02-2025
17)	MS. N M DEKA	12-02-2025	To	04-04-2025
18)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
19)	MR R ISLAM	13-02-2025	To	17-02-2025
20)	MR. M R SODIAL	17-02-2025	To	21-02-2025
21)	MS. R S SADIAL	17-02-2025	To	21-02-2025
22)	MR. T DEURI	17-02-2025	To	18-02-2025
23)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
24)	MR. M U MAHMUD	17-02-2025	To	21-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,17th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 11:00 AM BEFORE RESPECTIVE BENCHES]

[AT 2:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V

THIS BENCH WILL SIT AT 2:00 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/7451/2017 FIXED	ON THE DEATH OF LATE JITENDRA MOHAN BHATTACHARJEE, HIS LEGAL HEIRS Versus THE STATE OF ASSAM and 2 ORS.	MR B K SINGH MRR KARIM MR D AKRAM	GA, ASSAM
2	WP(C)/3386/2019 B/O	SANJEET PATEL Versus THE STATE OF ASSAM AND 3 ORS.	MR. A R BHUYAN MS. P BHATTACHARYA MR. J K GOSWAMI MR. M BISWAS MR. A BHATTACHARYYA MR. A BORUA MR N Z CHOUDHURY MS M DAS MR N A MAZARBHUIYA MR D J BORO M ALI	SC, FOREST
3	WP(C)/875/2021 FIXED, WITH DOCUMENTS FILE	PARESH CHANDRA DEKA Versus THE STATE OF ASSAM AND 10 ORS	MR. R MAJUMDAR MR. Y S MANNAN MR. C K NATH MR R DHAR	MR. D DAS SR. ADV (R-10, 11) GA, ASSAM MR. JYOTIRMOY ROY(R-10, 11) MR. S Ali MR. P HAZARIKA(R-5) MR K DAS MR. S SARMA(R-10, 11) MR. H S BORAH(R-5) MR. C K S BARUAH MR K TALUKDAR (R-10, 11) MR. C CHAKRAVARTY (R-10, 11) MR. I DAS (R-10, 11) MS E NATH(R-10, 11) MR. INDRAJIT BHUYAN (R-10, 11)
	WITH I.A.(Civil)/1517/2024 in WP(C)/875/2021	THE BHARATI AIRTEL AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS	GA, ASSAM MR. C K S BARUAH MR. Y S MENON

4	WP(C)/4752/2022 FIXED	SANATAN KALITA AND 22 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. S D PURKAYASTHA MR. A DEKA MS. S PHUKAN	GA, ASSAM ASSTT.S.G.I. SC, CBI
5	WP(C)/1040/2023 FIXED	SHREE ADINATH AGRI AND RURAL DEVELOPMENT PVT. LTD. AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS.	MR. C BORUAH MR. R BORO MR A BORUAH	GA, ASSAM SC, REVENUE
6	WP(C)/5995/2023 FIXED	ABDUL BATEN AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, REVENUE
7	WP(C)/1001/2024 FIXED	MD. MUSTAFA AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MR. D GOGOI MR ARINDAM BARUAH	MR. N J GOGOI(SC, ASAMB) SC. AGRICULTURE SC, AGRICULTURE MARKETING BOARD.
8	WP(C)/1840/2024 FIXED	PHUKAN CHANDRA BORA Versus THE STATE OF ASSAM AND 8 ORS.	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA	GA, ASSAM MS. RUKMINI BARUA (R-9) MS. PADMINI BARUA (R-9) SC, REVENUE
9	WITH WP(C)/2288/2024	PHUKAN CHANDRA BORA Versus THE STATE OF ASSAM AND 8 ORS	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT MS. RUKMINI BARUA (R-9) MS. PADMINI BARUA (R-9)
10	WP(C)/2435/2024 B/O	MADHUSUDAN BIDAWATKA Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MR. B KALITA	MR. D P BORAH (R-4) MR B PAUL (R-4) SC, HOUSING AND URBAN AFFAIRS SC, G M D A SC, GMC
11	WP(C)/3861/2024 FIXED	MAMONI @ MAMANI BAYAN AND 3 ORS Versus STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA, SR. ADV MR. R K TALUKDAR MR. DITUL DAS MS TINLUNG	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
12	WP(C)/4920/2024 FIXED	SANDEEP AGARWALLA Versus THE STATE OF ASSAM AND 3 ORS	MR SISHIR DUTTA MR. B K JAIN MR. N J DAS MS. C AGARWAL	GA, ASSAM MR. A R SHOME (R-4) MR N ALAM (R-4) SC, REVENUE
13	WP(C)/6092/2024 FIXED	PRABIN BORO AND 33 ORS Versus THE BODOLAND TERRITORIAL REGION AND 3 ORS	MR D K DAS MR. M KHATANIAR	GA, ASSAM DY.S.G.I. SC, BTC
14	WP(C)/6256/2024 FIXED	SAMSUL HOQUE AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. P K ROYCHOU DHURY MD A HUSSAIN MR. M HOQUE	GA, ASSAM SC, REVENUE SC, PWD
15	WP(C)/6274/2024 FIXED	MOHAMMAD RAIZA UDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR B SINHA MR. R ISLAM S BEGUM	MR H R A CHOU DHURY MR. A H M R CHOU DHURY SC, GMC SC, G M D A
16	WP(C)/6906/2024 FIXED	UDIPTA MECH Versus THE UNION OF INDIA	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	SC, OIL
17	WP(C)/238/2025 FIXED	TAHAZ ALI AND 32 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR. RASHIDUL ISLAM MR A K DAS	GA, ASSAM SC, REVENUE
ORDERS				
18	MC/88/2024 IN WP(C)/2779/2013 (D/O), B/O in WP(C)/2779/2013	CANDID DRUG DISTRIBUTORS AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. D GOGOI	GA, ASSAM
19	Cont.Cas(C)/91/2024 FIXED	M/S BARPETA PURBAN CHAL ENTERPRISE Versus AAYUSH GARG AND ORS.	MR. J SARMAH	MRS P BARUA (R-3) MS. P CHUTIA (R-1,2)

20	Cont.Cas(C)/245/2024 B/O	RAVI DASSANI AND 3 ORS. Versus MEGHA NIDHI DAHAL, IAS	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	MR. D SAIKIA MR. S BORA
21	Cont.Cas(C)/586/2024 B/O	SAMERJAN NESSA Versus GYANENDRA DEV TRIPATHI, IAS AND ANR	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	MR. D SAIKIA (R1) MS. P R MAHANTA (R1) MR. R BORPUJARI (R1) MR. A BHATTACHARYYA (R1)
22	Cont.Cas(C)/588/2024 B/O	MURSIDA BEGUM @ MURSIDA KHATUN Versus GYANENDRA DEV TRIPATHI, IAS AND ANR	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	MR. R BORPUJARI (R1) MS G HAZARIKA (R1) MR. S DUTTA (R1)
23	I.A.(Civil)/2852/2024 FIXED in WP(C)/114/2013 WITH WP(C)/114/2013 WITH A SEPARATE FILE OF AFFIDAVITS	RNT PLANTATIONS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR S K KEJRIWAL	SC, REVENUE
	WITH I.A.(Civil)/721/2024 in WP(C)/114/2013	RNT PLANTATIONS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR.S K KEJRIWAL MS.S KEJRIWAL	GA, ASSAM MR.P S DEKA MRS.V L SINGH SC, REVENUE ADDL. AG, ASSAM
	WITH I.A.(Civil)/721/2024 in WP(C)/114/2013	RNT PLANTATIONS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR.S K KEJRIWAL	SC, REVENUE
24	WP(C)/6339/2024 B/O	SOFIA AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, REVENUE
25	WP(C)/6350/2024 B/O	KUMUD CH. DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 17/02/2025

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1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MR. R P SINGH	29-01-2025	To	18-02-2025
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13)	MR. K AGARWAL	10-02-2025	To	04-03-2025
14)	MR. D K JAIN	12-02-2025	To	20-02-2025
15)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
16)	MS. B BHUYAN	14-02-2025	To	19-02-2025
17)	MS. N M DEKA	12-02-2025	To	04-04-2025
18)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
19)	MR R ISLAM	13-02-2025	To	17-02-2025
20)	MR. M R SODIAL	17-02-2025	To	21-02-2025
21)	MS. R S SADIAL	17-02-2025	To	21-02-2025
22)	MR. T DEURI	17-02-2025	To	18-02-2025
23)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
24)	MR. M U MAHMUD	17-02-2025	To	21-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

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[For Monday,17th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 11:00 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	WP(C)/1257/2024	PRAKASH CH SAIKIA Versus THE UNION OF INDIA AND 3 ORS	MRS. S ROY	MR H GUPTA DY.S.G.I.
2	WP(C)/6789/2024	ANANDA RAM DAS Versus THE STATE OF ASSAM AND 5 ORS	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	GA, ASSAM SC, FISHERY
3	Cont.Cas(C)/73/2025	GUWAHATI METRO TRANSPORT ASSOCIATION Versus MEGHA NIDHI DAHAL AND 4 ORS.	MR. T K MISRA DIPTI CHAKRAVARTY MR. A. GAYAN	
4	Cont.Cas(C)/74/2025	MD. SHAHINUR ISLAM Versus PRANABJYOTI GOSWAMI	MR. M A I HUSSAIN MD A ISLAM	
5	WP(C)/116/2025 CAVT. NO.12032/024, FIXED	ERSHAD IBRAHIM ZAMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MR. P K BORDOLOI	GA, ASSAM MR. P P BARUAH (R-6) MR. D GOSWAMI(R-6) MR G BHARADWAJ (FOR CAVEATOR) MR B DEORI (FOR CAVEATOR) SC, J M B
6	WP(C)/143/2025	M/S MONDAL TRADERS Versus THE STATE OF ASSAM AND 5 ORS	MR. D A KAIYUM MR. M S MONDAL	GA, ASSAM SC, P H E
7	WP(C)/231/2025 FIXED	BENU LAL BARMAN Versus THE STATE OF ASSAM AND 7 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	GA, ASSAM SC, WATER RESOURCE SC, REVENUE SC, FINANCE
8	WP(C)/270/2025 FIXED	MD RAFIQU L ISLAM Versus THE STATE OF ASSAM AND 2 ORS.	MR. A R BHUYAN MR. N ISLAM MR S ABDULLAH	GA, ASSAM
9	WP(C)/278/2025 FIXED	SCAMEWO SCHOOL OF NURSING, GOALPARA Versus THE STATE OF ASSAM AND 5 ORS	MR. D P CHALIHA MR S BORTHAKUR MR. U P CHALIHA MD. I AHMED MR. D GOGOI	GA, ASSAM SC, HEALTH
10	WP(C)/384/2025	PADATIK NGO Versus THE STATE OF ASSAM AND 6 ORS	MR A GOHAIN	GA, ASSAM SC, P H E

11	WP(C)/757/2025	M/S JITU ENTERPRISES AND SOUNDS SERVICE AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. R S MISHRA MS M NIROLA	GA, ASSAM
12	WP(C)/758/2025	M/S JITU ENTERPRISES AND SOUNDS SERVICE AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. A K GUPTA MR. R S MISHRA MS M NIROLA	GA, ASSAM
13	WP(C)/774/2025	SYED BASID HUSSAIN Versus THE UNION OF INDIA	MR. A M KHAN	DY.S.G.I.
14	WP(C)/791/2025	M/S MEENAKSHI MAHANTA BRAHMA Versus THE STATE OF ASSAM AND 4 ORS	MR. M BORAH MR S DEWRI MS B BORA MR H BORAH	GA, ASSAM SC, EXCISE DEPTT.
15	WP(C)/819/2025 B/O	SRI MONJIT DAULAGUPU Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND FOUR ORS	MR. N N B CHOUDHURY MR P H KONWAR MS. K DEY	SC, N C HILLS
16	WP(C)/822/2025 B/O	SRI PREMJJIT JIDUNG Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND FOUR ORS	MR. N N B CHOUDHURY MS. K DEY	SC, N C HILLS
17	WP(C)/829/2025	UTTARAN SOCIAL WELFARE SOCIETY, AN NON GOVERNMENTAL ORGANIZATION Versus THE GUWAHATI MUNICIPAL CORPORATION	MR S ISLAM MR D DEKA MR N J KUMAR	SC, GMC
- FOR ORDERS -				
18	Cont.Cas(C)/282/2023	PABIN BORO Versus ANURAG GOEL, IAS AND 3 ORS.	MR. M SARANIA MR H MEDHI MS. C NEWME MR A SARANIA	
19	Cont.Cas(C)/307/2023 B/O	RAJIB SARKAR Versus SANJIV SHYAM AND 3 ORS	MR. M DUTTA MS S DEV MS N RAI	MR. B GOGOI (r- 4) MR. B GOGOI (r- 4) MR A CHALIHA (R-4) MR A CHALIHA (R-4) MR M BHUYAN(r- 4) SC, P W D
20	Cont.Cas(C)/311/2023	PINKU BAYAN Versus ANURAG GOEL, IAS	MR. U K NAIR MS. L DAS MR. A BORO MS D MAHANTA	
21	Cont.Cas(C)/648/2023	MD. JAN MOHAMMAD TALUKDAR Versus AKASH DEEP AND 3 ORS	MR P SARMA	MR. D SAIKIA (R-1) MR. D SAIKIA (R-1) MR. B CHOUDHURY (R-3,2) MR. B CHOUDHURY (R-3,2) MR P NAYAK (R-3,2) MR P NAYAK (R-3,2)
22	WP(C)/1876/2023	PROMOD HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MRS L BORUAH MS M BORAH MR. B B BORAH LUAYING M. B. PHOM	SC, FOREST
23	WP(C)/3193/2023 CAVT. NO.05232/023, WITH CAVT. 523/23	ARUN DAS AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S P CHOUDHURY MR. S. J. SARKAR	GA, ASSAM MR. S BANIK FOR CAVEATOR SC, FOREST
24	Cont.Cas(C)/289/2024	FATIMA YUVA SELF HELP GROUP Versus NRIPENDRA KUMAR SARMA	MR M Z SHAH MD P RAHMAN	MR. P N GOSWAMI (R-1) MR. R R Gogoi (R-1) MS. M KALITA (R-1)
25	Cont.Cas(C)/375/2024 B/O	IMAN UDDIN Versus GYANENDRA DEV TRIPATHI	MR K UDDIN MR. A K AZAD	MR. D SAIKIA MR. R BORPUJARI MR. S DUTTA
26	WITH Cont.Cas(C)/369/2024	GOPI SINHA Versus GYANENDRA DEV TRIPATHI	MR K UDDIN MR. A K AZAD	MR. D SAIKIA MR. R BORPUJARI MS G HAZARIKA

27	WITH Cont.Cas(C)/373/2024	NIRMAL KANTI DEB Versus GYANENDRA DEV TRIPATHI	MR K UDDIN MR. A K AZAD	MR. D SAIKIA MR. R BORPUJARI MS. N BORDOLOI
28	WITH Cont.Cas(C)/386/2024	ABDUL HAMID Versus GYANENDRA DEV TRIPATHI	MR K UDDIN MR. A K AZAD	MR. D SAIKIA MR. J HANDIQUE MR. A BHATTACHARYYA
29	WITH Cont.Cas(C)/534/2024	JAINUL HAQUE Versus GYANENDRA DEV TRIPATHI	MR. N HAQUE MR K UDDIN MR. A K AZAD	
30	Cont.Cas(C)/577/2024	M/S SAIKHOWA SADIYA MEEN SAMABAI SAMITI LTD Versus YADAV PEGU AND ANR	MR. M DUTTA MS S DEV L DEKA	MR S BORTHAKUR (R-1) MR. D GOGOI(R-1)
31	I.A.(Civil)/212/2025 in WP(C)/4238/2023	SAIDUL AHMED @ MD SAIDUL AHMED Versus THE STATE OF ASSAM AND ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI	SC, WATER RESOURCE
	WITH WP(C)/4238/2023	SAIDUL AHMED @ MD SAIDUL AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI	SC, WATER RESOURCE
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
32	WP(C)/3742/2022 FIXED	BABUL CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC, WATER RESOURCE
33	WP(C)/5205/2022 FIXED	PREMUSH DAIMARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, BTC SC, PWD
34	WP(C)/5589/2024 B/O	BIRINCHI KUMAR GOGOI Versus THE DIBRUGARH UNIVERSITY AND 2 ORS	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR. P BORDOLOI	SC, DIB. UNIVERSITY
35	WP(C)/5888/2024 FIXED	NUR HUSSAIN SK AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. R ISLAM S BEGUM T TALUKDAR	GA, ASSAM
36	WP(C)/6177/2024 FIXED	RAJIB SARMAH Versus THE STATE OF ASSAM AND 4 ORS	MR. J SARMAH	GA, ASSAM MR. K GOGOI SC, FOREST
37	WP(C)/6919/2024 FIXED	NAZIR HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	SC, WATER RESOURCE SC, FINANCE
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
38	WP(C)/2696/2020	NUR NOBIUL HUSSAIN AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR S CHAKRABORTY MR. R SARKAR	GA, ASSAM MR. D GOGOI (R-4,5) MR. R BORA (R-4,5)
39	WITH WP(C)/2407/2020	ATOWAR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S CHAKRABORTY MR. R SARKAR	GA, ASSAM MR. R BORA (R-5) MR. S UDDIN (R-5)
40	WP(C)/774/2023 FIXED	PANCHGRAM FISHERY COOPERATIVE SOCIETY LIMITED AND ANR Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM MR. P SARMA, SC, AFDC (R-1 TO 4) MR. A S TAPADER (R-6) MR M AHMED (R-6)
41	WP(C)/2116/2023 FIXED	M/S RAJDEEP DEY Versus BODOLAND TERRITORIAL COUNCIL (BTR) AND 5 ORS.	MR. A SARMA MR J P CHAUHAN	SC, P AND R.D. GA, ASSAM SC, BTC

42	WP(C)/3795/2023 FIXED	NABA KUMAR DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC, WATER RESOURCE
43	WP(C)/4696/2023 FIXED	SUBHAS DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
44	WP(C)/4697/2023 FIXED	BINOD KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 3 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
45	WP(C)/5505/2023 FIXED	JITEN CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MS K GOSWAMI MS S CHAKRABORTY	SC, AGRI. DEPARTMENT
46	WP(C)/7273/2023 FIXED	KHALILUR RAHMAN CHOUDHURY AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, REVENUE
	WITH			
47	WP(C)/7491/2023	FOZIR AHMED RAJBARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, REVENUE
	WITH			
48	WP(C)/7492/2023	ABDUL HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, REVENUE
49	WP(C)/1349/2024 FIXED	M/S INFOTECH SOLUTION AND ANR Versus THE UNION OF INDIA AND 2 ORS	MR. P BHOWMICK MR. D THAOSEN	MR. K P MAHESWARI(R-2) MR. K GOGOI DY.S.G.I. SC, SSA
50	WP(C)/5772/2024 FIXED	M/S DAKSIN TITAPANI SAMABAI SAMITI LTD AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	G UDDIN P ADHIKARI	SC, CO OP GA, ASSAM
51	WP(C)/125/2025 FIXED	SURTHAM KHERSA Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 4 ORS	MR S BORTHAKUR MR. S BOIRAGI	MR B D DAS (R-5) MR H K SARMA(R-5) MR. H R DAS(R-5) MR J LOTHAR(R-5) SC, N C HILLS
	WITH I.A.(Civil)/292/2025 in WP(C)/125/2025	SUMIT ARDAO Versus SRI SURTHAM KHERSA AND ORS	MR B D DA MR H K SARMA MR. H R DAS MR J LOTHAR	MR. S BORTHAKUR MR. S BOIRAGI
52	WP(C)/127/2025 FIXED	MONKI CHAND HOJAI Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 4 ORS	MR S BORTHAKUR MR. S BOIRAGI	MR B D DAS (R-5) MR H K SARMA(R-5) MR. H R DAS(R-5) MR J LOTHAR(R-5) SC, N C HILLS
	WITH I.A.(Civil)/274/2025 in WP(C)/127/2025	PRATAP HAFLONGBAR Versus MONKI CHAND HOJAI	MR B D DAS MR. H R DAS MR J LOTHAR	

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LEAVE NOTE OF ADVOCATES FOR 17/02/2025

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1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MR. R P SINGH	29-01-2025	To	18-02-2025
5)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
6)	MR. B NATH	11-02-2025	To	28-02-2025
7)	MR. D BORAH	06-02-2025	To	17-02-2025
8)	MR. R K BHATRA	10-02-2025	To	10-03-2025
9)	MR. R GOSWAMI	04-02-2025	To	28-02-2025

10)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
11)	MR. R SARMAH	07-02-2025	To	20-02-2025
12)	MR K AGARWAL	10-02-2025	To	04-03-2025
13)	MR. K AGARWAL	10-02-2025	To	04-03-2025
14)	MR. D K JAIN	12-02-2025	To	20-02-2025
15)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
16)	MS. B BHUYAN	14-02-2025	To	19-02-2025
17)	MS. N M DEKA	12-02-2025	To	04-04-2025
18)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
19)	MR R ISLAM	13-02-2025	To	17-02-2025
20)	MR. M R SODIAL	17-02-2025	To	21-02-2025
21)	MS. R S SADIAL	17-02-2025	To	21-02-2025
22)	MR. T DEURI	17-02-2025	To	18-02-2025
23)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
24)	MR. M U MAHMUD	17-02-2025	To	21-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,17th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 11:00 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL AND RFA MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Bail Appln./3883/2024 B/O	CHANDAN DAS Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MR S HUSSAIN A JUBARIA MR. H RAHMAN	PP, ASSAM
2	WITH Bail Appln./3645/2024	MOINUL HAQUE Versus THE STATE OF ASSAM	MR. A JAHID MR A IKBAL MR. KHAIRUL ISLAM	PP, ASSAM
MOTION (BA)				
3	Bail Appln./307/2025 FIXED	RAJA RAM MOHAN DEKA Versus THE STATE OF ASSAM	MR D KALITA	PP, ASSAM
4	Bail Appln./385/2025	MUKUT ALI Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
5	Bail Appln./386/2025	SAHIL ALI Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
6	Bail Appln./387/2025	SRI NEEL GOGOI @ NILA GOGOI Versus THE STATE OF ASSAM	MR. H C SARMA	PP, ASSAM
7	Bail Appln./392/2025	DEWAN AZLAN HARIZ Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM
8	Bail Appln./396/2025	DULAL SHEIKH Versus THE STATE OF ASSAM	MR. M ALI H R KHAN MD. ANARUL ISLAM	PP, ASSAM
9	Bail Appln./400/2025	RICHARD BASUMATARY Versus THE STATE OF ASSAM	MR. R CHETRI MR N MILI	PP, ASSAM

10	Bail Appln./406/2025	SURUJ SAHARIA Versus THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI MR P SONOWAL MR. J N SUWAI	PP, ASSAM
11	Bail Appln./408/2025	YOUNUS AHMED AND ANR Versus THE STATE OF ASSAM	MR S DAS P J DAS	PP, ASSAM
12	Bail Appln./410/2025	MUJAMMEL HOQUE Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
13	Bail Appln./413/2025	JAHIR UDDIN Versus THE STATE OF ASSAM	MR. I ALAM MR. T SK T MAZUMDER	PP, ASSAM
MOTION				
14	Crl.Pet./1597/2024 FIXED	ALIS SULTANA ANSARY Versus THE STATE OF ASSAM AND ANR.	MR. I ALAM MR. T SK	PP, ASSAM
15	AB/3243/2024 FIXED	CHANDAN BARMAN Versus THE STATE OF ASSAM	MR. R J SARMA	PP, ASSAM
16	Crl.Rev.P./20/2025 FIXED	RAM PRAKASH PANDEY Versus BABLI PANDEY	MR G BORDOLOI MS. J BURAGOHAİN MS A MESEN N J DAIMARI	
17	Crl.Pet./170/2025 B/O	IMRAN HUSSAIN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
18	AB/327/2025	ABDUL HAKIM Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN R KHA	PP, ASSAM
19	AB/328/2025	MD ABDUL HEKIM Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM MS. J AHMED MR. S S AHMED	PP, ASSAM
20	AB/329/2025	MAINUL ALI AND ANR Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
21	AB/333/2025	SAHIL SARKAR Versus THE STATE OF ASSAM	MR. A K PURKAYASTHA	PP, ASSAM
22	AB/334/2025	RAHUL ROY Versus THE STATE OF ASSAM	MR. M K DAS C SAIKIA	PP, ASSAM
23	AB/336/2025	JAHIRUL HOQUE AND 4 ORS Versus THE STATE OF ASSAM	MR. M ALI H R KHAN MD. ANARUL ISLAM	PP, ASSAM
24	AB/337/2025	MD MAIJUL ALI @ MOFIJUL ALI AND ANR Versus THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
25	AB/338/2025	HUSSAIN AHMED Versus THE STATE OF ASSAM	F K R AHMED M U BARBHUYAN MRS. H THAKURIA	PP, ASSAM
26	AB/340/2025 B/O	WAHIDUZZAMAN @ WAHIDUDZZAMAN AND 5 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
27	AB/341/2025	MD SALEH AHMED Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR. A HUDA	PP, ASSAM

28	AB/343/2025	SIDDEK ALI AND 4 ORS Versus THE STATE OF ASSAM	MR S DAS P J DAS	PP, ASSAM
29	AB/345/2025 B/O	BITU DUSAD Versus THE STATE OF ASSAM	MR. U S BORA	PP, ASSAM
30	AB/347/2025	BISHNU HALDAR AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
ADMISSION				
31	Tr.P.(Cri.)/41/2024 B/O	ASIF HUSSAIN Versus THE STATE OF ASSAM AND ANR	MS. J PAUL MS. S AHMED	MR. U K BARMAN (R-2) MD. N ABED (R-2) MR. H ALI (R-2) MR. D PEGU (R-2) MR. R KONWAR (R-2) PP, ASSAM
32	Crl.Pet./1106/2024 FIXED	SOUMENDU HAZRA Versus THE STATE OF ASSAM AND ANR	MRS H CHAKRABORTY MR B SINHA MR R DAS	MR. M NATH (R-2) MR. A BHATTACHARJEE (R-2) MR. D J KAPIL (R-2) D J CHAKMA (R-2) PP, ASSAM
33	Crl.Pet./1545/2024 FIXED	ANUSREE TRADING AND EXIM PRIVATE LIMITED Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
34	Crl.Pet./38/2025 FIXED	AJJUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI A R MONDAL	MR. S U AHMED (R2) PP, ASSAM
BAIL HEARING (BA)				
35	Bail Appln./37/2025 WITH CASE RECORD(SCANNED COPY), FIXED	AMIJUL ALI Versus THE STATE OF ASSAM	MR. J ALI	PP, ASSAM
36	Bail Appln./264/2025 FIXED	SULMAN KHAN Versus THE STATE OF ASSAM	MR. A DUTTA	PP, ASSAM
BAIL HEARING				
37	AB/1564/2024 FIXED	PARIMAL BORA Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS. A LALA	MR K THAKUR(INFORMANT) MR D MEDHI(INFORMANT) PP, ASSAM
38	AB/2278/2024 FIXED	ALAL UDDIN AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM H M I HOQUE MD IMRAN	PP, ASSAM
39	WITH AB/2277/2024	ALAL UDDIN AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM H M I HOQUE MD IMRAN	PP, ASSAM
40	AB/3050/2024 FIXED	AJGAR ALI AND 12 ORS. Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
41	AB/3111/2024 FIXED	KRISHANGA MEDHI Versus THE STATE OF ASSAM	MR. DITUL DAS MR. B J TALUKDAR	PP, ASSAM
42	AB/3400/2024 FIXED	YUNUS ALI Versus THE STATE OF ASSAM	MRS. K DEVI	PP, ASSAM

43	AB/73/2025 FIXED	NAYMUDDIN SHEIKH AND 2 ORS Versus THE STATE OF ASSAM	MR. A S CHOUDHURY MR S HUSSAIN MR. F A AHMED MR A MALEK	PP, ASSAM
44	AB/140/2025 FIXED	MOFIDUL ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
45	AB/142/2025 FIXED	ABDUL SAFI @ ABDUL SOFIK Versus THE STATE OF ASSAM	MR. S RANA MR A RAHMAN	PP, ASSAM
46	AB/156/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD RABBUL HUSSAIN Versus THE STATE OF ASSAM	MR. L GOGOI	
47	AB/164/2025 FIXED	SRI BISWAJIT PATGIRI Versus THE STATE OF ASSAM	MR. S DAS MR K DAS MR H GOGOI MS. P KALITA	PP, ASSAM
48	AB/203/2025 FIXED	FARUK AHMED TALUKDAR @ FARUK AHMOD Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A MANNAF MR R U LASKAR	PP, ASSAM
49	AB/238/2025 FIXED	MD SHOHIDUR ROHMAN Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS B CHOUDHURY	PP, ASSAM
50	AB/260/2025 FIXED	MD HURMUZ ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
51	AB/268/2025 FIXED	MOHIDUL ISLAM Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
ORDERS				
52	I.A.(Civil)/395/2024 in RSA/42/2012 (D/O) in Review.Pet./492/2024 WITH Review.Pet./492/2024 (Filing Number) WITH CRP/69/2022	MADHAV CH. DAS Versus SANJOY GOGOI AND ORS MADHAV CH. DAS Versus SANJOY GOGOI AND ORS H	MR. ANANTA RAM MEDHI MS. K MEDHI MD. K AHMED MR. ANANTA RAM MEDHI	MR U DAS(R-2) MR B SINHA(R-2) MR. S SAIKIA(R-2)
53	I.A.(CrI.)/665/2024 AB 3239/2019(D/O), FIXED in AB/3239/2019	MADHAV CH DAS Versus ON THE DEATH OF UPANANDA GOGOI HIS LEGAL HEIRS SANJOY GOGOI AND 3 ORS	MR. A R MEDHI MS J KUMARI MS. K MEDHI	MR U DAS (r-1,2,4) MR. S SAIKIA (r-1,2,4) MS S BORO (r-1,2,4)
54	I.A.(CrI.)/951/2024 WITH LCR 4 FILES, B/O in CrI.A./325/2024 WITH CrI.A./325/2024	MANISH KUMAR AGARWAL Versus THE STATE OF ASSAM AND ANR	PETITIONER IN PERSON	MR Z ALAM(R-2) MS. S NAZNEEN(R-2) PP, ASSAM
55	I.A.(CrI.)/951/2024 WITH LCR 4 FILES, B/O in CrI.A./325/2024 WITH CrI.A./325/2024	MINATI BARMAN Versus THE STATE OF ASSAM AND AND	MR. R SARMA A H CHOUDHURY	PP, ASSAM
56	Crl.Pet./1575/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	MINATI BARMAN Versus THE STATE OF ASSAM AND ANR	MR. R SARMA A H CHOUDHURY	MR. D MAZUMDAR (R-2) MS. S KANUNGOE (R-2) PP, ASSAM C V INTONG (R-2)
57	Crl.Pet./1575/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	SRI MON BAHADUR LIMBU Versus THE STATE OF ASSAM AND ANR	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	PP, ASSAM
57	I.A.(Civil)/2072/2024 (SINCE DISPOSED OFF), WITH OFFICE NOTE in RFA/7803/2024	THE STATE OF ASSAM And Ors Versus Pradip Kumar Das	MS M DAS MR. P SAIKIA	

58	WITH RFA/7803/2024 (Filing Number)	The State Of Assam And 3 Ors Versus Pradip Kumar Das	MR. HIMADRI SANKAR BORAH	
	WITH I.A.(Civil)/7805/2024 (Filing Number)	The State Of Assam And Ors Versus Pradip Kumar Das	MR. HIMADRI SANKAR BORAH	
59	I.A.(Civil)/4073/2024 WITH LCR in RFA/37/2018 WITH RFA/37/2018	BIRU KUMAR SINGH AND ANR Versus MONURANJAN SINGH AND ANR MONURANJAN SINGH Versus ADILUR RAHMAN SAIKIA	MS B DAS MR SISHIR DUTTA MR. A BISWAS MR B BURAGOHAIN MS. S E AHMED MD A A HUSSAIN MS S MOCHAHARI MR. S DUTTA M AHMED MR. D R GOGOI	MR S DUTTA MR. S DASGUPTA MR. A SARMA MR. B BARUAH MR. K KALITA MR. S CHOWDHURY MR J LOTHAN MR U RONGPI
HEARING				
60	Crl.Rev.P./172/2011 WITH LCR 3 FILES, FIXED	SOFIQR RAHMAN and ANR Versus THE STATE OF ASSAM	MR.M AHMED MS. S NAZNEEN MR. K M HASSAN MR.P SHARMA MR.N GOGOI	PP, ASSAM
61	Review.Pet./123/2023 IN MAC.APP. 167/2022(D/O), WITH LCR, FIXED	xxx Versus THE NATIONAL INSURANCE COMPANY LTD.	MS. RUKMINI BARUA MS. PADMINI BARUA	MS. C MOZUMDAR (r-3) MR. S P SHARMA (r-3)
62	Crl.A./191/2023 <u>2 Y 1 M 16 D</u> :WITH LCR 4 FILES, FIXED WITH I.A.(Crl.)/1241/2023 in Crl.A./191/2023	ABDUL HOQUE Versus THE STATE OF ASSAM AND ANR. ABDUL HOQUE, Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR J M SULAIMAN MR. I U CHOWDHURY MR H R A CHOUDHURY MR J M SULAIMAN	MR. S BISWAS (LEGAL AID COUNSEL FOR R-2) PP, ASSAM PP, ASSAM
63	Crl.A./188/2024 WITH LCR 1 BUNDLE, FIXED	NARENDRA KUMAR CHAURASIA Versus THE CENTRAL BUREAU OF INVESTIGATION AND ANR.	MR. M SAIKIA MR. S P SINGH YADAV	SC, CBI
64	WITH Crl.A./174/2024	RAMAKANTA GAYARI Versus CENTRAL BUREAU OF INVESTIGATION CBI AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR N J DAS MR. D BORA MR. N MAHAJAN	SC, CBI

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LEAVE NOTE OF ADVOCATES FOR 17/02/2025

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1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MR. R P SINGH	29-01-2025	To	18-02-2025
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10)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
11)	MR. R SARMAH	07-02-2025	To	20-02-2025

12)	MR K AGARWAL	10-02-2025	To	04-03-2025
13)	MR. K AGARWAL	10-02-2025	To	04-03-2025
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18)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
19)	MR R ISLAM	13-02-2025	To	17-02-2025
20)	MR. M R SODIAL	17-02-2025	To	21-02-2025
21)	MS. R S SADIAL	17-02-2025	To	21-02-2025
22)	MR. T DEURI	17-02-2025	To	18-02-2025
23)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
24)	MR. M U MAHMUD	17-02-2025	To	21-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday,17th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 11:00 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	RSA/110/2012 CAVT. NO. 616/2012	NURUL ISLAM and 2 ORS. Versus FARMAN ALI and 10 ORS.	MR.B BANERJEE MR.D F A AHMED MR.J LASKAR	MRM H AHMED MS.N SULTANA FOR CAVEATOR
2	WP(C)/3779/2023	RUPAK CHANDRA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. S K GOSWAMI MR N SARMA MR. R SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
3	Bail Appln./3799/2024	SUMI BORAH Versus THE STATE OF ASSAM	MR. S MUNIR MR P KALITA MR K HUSSAIN	PP, ASSAM
4	Bail Appln./3903/2024	BISHAL PHUKAN Versus THE STATE OF ASSAM	MR. A M BORA MR. P DAS	PP, ASSAM
5	Bail Appln./99/2025	TAPAN BORAH @ TARKIK BORA Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MS. P KHATUN SAMIM RAHMAN	PP, ASSAM
ORDER (STAY VACATING)				
6	I.A.(Civil)/3873/2024 in WP(C)/5772/2023	SHALEMA BEGUM Versus MD. SAHIDUL ISLAM AND 7 ORS	MR. A R BHUYAN(R-8) MR F U BARBHUIYA MR F U BARBHUIYA MR. S H ZAMAN(R-8) MR N Z CHOUDHURY(R-8)	SC, ELEM. EDU GA, ASSAM MR. B HUSSAIN
	WITH WP(C)/5772/2023	MD. SAHIDUL ISLAM Versus THE STATE OF ASSAM AND 7 ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	SC, ELEM. EDU MR. A R BHUYAN(R-8) GA, ASSAM MR F U BARBHUIYA (R-8) MR. M A I HUSSAIN (R-7) MR. S H ZAMAN(R-8) MR N Z CHOUDHURY(R-8)
	WITH I.A.(Civil)/3653/2023 in WP(C)/5772/2023	ALAL UDIN AHMED Versus MD. SAHIDUL ISLAM AND 7 ORS.	MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU GA, ASSAM MR. B HUSSAIN
ORDER (IMPLEADMENT OF PARTY)				

7	I.A.(Civil)/321/2025 WITH WP(C)/3847/2021 (SINCE DISPOSED OFF) in WP(C)/3847/2021	RAHAMAT ALI SHEIKH Versus THE STATE OF ASSAM AND 6 ORS	MR. S RANA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
8	I.A.(Civil)/329/2025 in Cont.Cas(C)/622/2019 WITH Cont.Cas(C)/622/2019	JAYANTA KUMAR BARMAN AND 12 ORS. Versus JAYANT NARLIKAR IAS JAYANTA KUMAR BARMAN AND 12 ORS. Versus NITIN KUMAR SHIV DAS KHADE, IAS AND ANR.	MR. A BHATTACHARYA MR. A BHATTACHARJEE MR. A BHATTACHARYA MR. A BHATTACHARJEE	SC, FINANCE DEPTT.
9	I.A.(Civil)/334/2025 in Cont.Cas(C)/749/2019 WITH Cont.Cas(C)/749/2019	SUSHIL CH GHOSH AND ORS Versus PREETOM SAIKIA AND ORS SUSHIL CH. GHOSH AND 14 ORS. Versus PRITOM SAIKIA AND 5 ORS.	MS R P BARUAH MS S A KHALIFA MRS. K DEVI MS R P BARUAH MS S A KHALIFA	MR. D SAIKIA MR. R K D CHOUDHURY MR. S BORA MS. L DEVI MS. N PHUKAN MR B KAUSHIK
10	I.A.(Civil)/343/2025 in WP(C)/2736/2022 WITH WP(C)/2736/2022	REKHA MANI DEVI Versus THE STATE OF ASSAM AND 5 ORS PRADIP KUMAR SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. B DAS MR. K M HALOI MR. B DAS	SC, AG MR. U K DAS (R5) MS. B D SARMAH (R5) SC, SEC. EDU. SC, FINANCE SC, AG MR. U K DAS (R5) MS. B D SARMAH (R5) SC, SEC. EDU. SC, FINANCE
11	I.A.(Civil)/344/2025 in Cont.Cas(C)/385/2020 WITH Cont.Cas(C)/385/2020	RAJLAKSHMI DUTTA BORA Versus SHRI NABA KALITA, RAJLAKSHMI DUTTA BORA Versus PREETOM SAIKIA AND 7 ORS.	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MR S PAUL MR. B P SINHA MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MR S PAUL	SC, HIGHER EDU MR. A R TAHBILDAR SC, HIGHER EDU MR. K GOGOI(r-7) MR. A R TAHBILDAR
12	I.A.(Civil)/364/2025 in Cont.Cas(C)/395/2019 WITH Cont.Cas(C)/395/2019	ABDUL HAMID Versus JANJIB BHUYAN ABDUL HAMID Versus SANJIB BHUYAN AND 2 ORS	MR. M DEKA MR. MD S HOQUE MR. M DEKA	
ADMISSION				
13	WP(C)/4283/2021 PART-HEARD, FIXED WITH I.A.(Civil)/587/2022 in WP(C)/4283/2021	BIPUL BRAHMA AND 8 ORS. Versus THE BODOLAND UNIVERSITY AND 4 ORS. BIPUL BRAHMA AND 8 ORS. Versus THE BODOLAND UNIVERSITY AND 4 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG MR B P BORAH MR P J DUTTA MR R S RONGHANG	MR. A ROY SC, U G C SC, BODOLAND UNIVERSITY SC, U G C SC, BODOLAND UNIVERSITY
14	WP(C)/660/2023 PART-HEARD, FIXED	ASHOK SINGH Versus THE STATE OF ASSAM AND 4 ORS	MR. J LASKAR MR R DAS	MR. D F A AHMED SC, EDU SC, FINANCE
15	WP(C)/7474/2023 PART-HEARD, FIXED	JURI BARUAH Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, AG MR. S K MEDHI (SC, AG) SC, SEC. EDU.

16	CRP(IO)/331/2024 PART-HEARD, FIXED	MANGAL SARKAR Versus MADAN SARKAR	A I AHMED MR. A.I. AHMED MS B DEVI MR P SAH	MR. S P CHOUDHURY MS B DEVI
17	WP(C)/6738/2017 WITH WP(C)/1472/2017 (D/O)	JAGADISH DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR.S K SINGHA MR.P SARMA MR.S UPADHAY MR.B KUMAR	SC, ELEMENTARY EDUCATION
18	WP(C)/6776/2017	MONURAM MILI Versus THE STATE OF ASSAM and 4 ORS.	MR.C BARUAH MR.R K TALUKDAR MS.R AKHTAR MR.A BARUAH MR.R BORO	SC, ELEMENTARY EDUCATION SC, FINANCE
19	WP(C)/7629/2017	MAMONARA BEGUM LASKAR Versus THE STATE OF ASSAM and 4 ORS.	MRH I CHOUDHURY MR.R MAZUMDAR MR.G UDDIN MR.H BEZBARUAH	GA, ASSAM SC, ELEMENTARY EDUCATION SC, SSA
20	WP(C)/829/2018	PRADIP CHANDRA KALITA and 14 ORS. Versus THE STATE OF ASSAM and 8 ORS.	MR. P J SAIKIA MS. R GOGOI	SC, ELEMENTARY EDUCATION SC, FINANCE
21	WP(C)/5182/2019 FIXED	PANKAJ LAL ROY AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR. M K CHOUDHURY MR. N HAQUE MR K UDDIN MR. S R BARBHUIYA	SC, N C T E SC, SEC. EDU.
WITH				
22	WP(C)/5121/2019	DULAL CH. KALITA AND 8 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, SEC. EDU.
23	WP(C)/269/2021 FIXED	ALISHA GOGOI LAHON Versus THE STATE OF ASSAM AND 4 ORS	MR. K R PATGIRI MR. B GOGOI	GA, ASSAM SC, AHSEC SC, SEC. EDU. SC, CBSE
24	WP(C)/4239/2021 FIXED	SIDHESWAR KALITA AND 11 ORS Versus THE BODOLAND TERRITORIALCOUNCIL AND 5 ORS	MRS. K DEVI MS S A KHALIFA	MR. R DHAR, SC, BODOLAND WELFARE DEPTT. SC, BTC SC, FINANCE DEPTT.
25	WP(C)/2558/2022	MITALI BORAH AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	SC, ELEM. EDU
WITH				
	I.A.(Civil)/3223/2022 in WP(C)/2558/2022	MITALI BORAH AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU
WITH				
26	WP(C)/4803/2023	DIPULINA GOGOI Versus THE STATE OF ASSAM AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU SC, SEC. EDU.
27	WP(C)/5035/2022 FIXED	ABDUL MAHIB SEIKH AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU MR. SURAJIT DAS (r-7) MR. P P DAS (r-7) SC, AG M HOSSAIN (R-7) MD A WADUD (R-7) SC, SEC. EDU. SC, FINANCE
28	WP(C)/6408/2022 FIXED	JAJNESWAR BORUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. P P DUTTA MS P SARMA	GA, ASSAM SC, SEC. EDU. SC, FINANCE

29	WP(C)/751/2023 FIXED	PHANI DHAR BASUMATARI Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU GA, ASSAM MR N N UPADHYAYA (R-3,4) MR D BORUAH (R-3,4) MR. B B KAKATI (R-3,4)
30	WP(C)/5905/2023 WITH WP(C)/1949/2020(D/O)	HEMANTA KUMAR TAMULY Versus THE STATE OF ASSAM AND 3 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU MR. S DUTTA (r-4) SC, SCERT, ASSAM MR P CHOUDHURY (r-4) MR. P SENGUPTA (r-4) MS P SAIKIA (r-4)
	WITH I.A.(Civil)/1213/2024 in WP(C)/5905/2023	TAPAN KUMAR SARMA Versus HEMANTA KUMAR TAMULY AND 3 ORS	MR. P SENGUPTA MR. P SENGUPTA	SC, ELEM. EDU SC, SCERT, ASSAM MS D BORGHAIN
31	WP(C)/4212/2024 FIXED	HAM-AK RURAL COLLEGE OF EDUCATION Versus THE REGISTRAR GAUHATI UNIVERSITY AND 2 ORS	MR. A C BURAGOHAIN MS. H BORAH MS. S NATH	SC, N C T E SC, N C T E SC, G U SC, G U
	WITH I.A.(Civil)/377/2025 in WP(C)/4212/2024	HAM-AK RURAL COLLEGE OF EDUCATION Versus THE REGISTRAR	MR. A C BURAGOHAIN MS. H BORAH MS. S NATH	SC, N C T E SC, G U SC, G U
32	WP(C)/4300/2024 B/O	DIPTI GOGOI Versus THE STATE OF ASSAM AND 7 ORS	MR M AHMED A. K. KANU	GA, ASSAM SC, AG SC, SEC. EDU. SC, FINANCE
33	WP(C)/5411/2024 B/O	MD. MOTIOR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. S Ali MR K DAS	SC, ELEM. EDU SC, FINANCE DEPTT.
34	WP(C)/5954/2024 B/O	SUBODH KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K BARUAH MR. N MAHAJAN MR. H NATH	SC, SEC. EDU.
35	WP(C)/6629/2024 B/O	ABU TAHER SK AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR MR. A ROHMAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
ORDERS				
36	Cont.Cas(C)/323/2018 FIXED	HUSSAIN ALI Versus RAMESH CHAND JAIN AND 2 ORS.	MR. P K GOSWAMI MR A BARMAN	
37	Cont.Cas(C)/393/2020	MOHA ALOM AHMED AND 6 ORS. Versus SEWALI DEVI SHARMA AND 2 ORS.	MR. U K NAIR MR. N K KALITA MR D DEKA	MR. D SAIKIA (r-2) MR S M T CHISTIE (r-2) MR. M R LASKAR MR. B GOGOI MS. N PHUKAN MR P NAYAK MR A CHALIHA
38	Cont.Cas(C)/402/2020	AKHIL CHANDRA DEVA SARMA Versus PREETOM SAIKIA AND 3 ORS.	MR. B KUMAR	MR. D SAIKIA (R2) MS. P CHAKRABORTY (R2)
39	Cont.Cas(C)/424/2020	SMT. RINA PAUL Versus SRI PRITAM SAIKIA AND 3 ORS.	MR. D P BORAH	MR. R MAZUMDAR MR. B GOGOI MR. K GOGOI MS. N PHUKAN MR. B DEORI MS. N BORDOLOI SC, FINANCE
40	Cont.Cas(C)/461/2020	ILATHAL NUNCHURI KHASIA PUNJEE VLP SCHOOL MANAGING COMMITTEE Versus PRITAM SAIKIA AND 2 ORS	MR. S P CHOUDHURY	MR. D SAIKIA (R3) MR. B CHOUDHURY (R3) MR. S BORA (R3) MR B KAUSHIK MR. K P PATHAK
41	Cont.Cas(C)/468/2020	RUPABATI NARZARY AND ANR. Versus KHABIRUDDIN AHMED AND ANR.	MR. B U LASKAR	

42	Cont.Cas(C)/610/2022	UMESH DEKA AND 10 ORS Versus DR. BIJOYA CHOUDHURY AND ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	MR. D SAIKIA(R-4) MR S M T CHISTIE MR S M T CHISTIE MR. R MAZUMDAR (R-4) MR. B GOGOI (R-5) MR P NAYAK (R-5) MR A CHALIHA (R-5) SC, SEC. EDU. SC, FINANCE DEPTT.
43	Cont.Cas(C)/182/2024 FIXED	DAMODAR DAS Versus SMT. POMI BARUAH AND ANR	MR. J SARMAH	MR. R BORPUJARI (R-2) MRS DIPANJALI BORPUJARI (R-2) MR. K GOGOI (R-1) MR S DAS (R-1)
44	Cont.Cas(C)/211/2024 FIXED	RAJPUR HIGH SCHOOL Versus MAMATA HOJAI	MR. P SARMA	
45	Cont.Cas(C)/532/2024 FIXED	OMAR ALI SHEIKH Versus NARAYAN KONWAR AND ANR	MR. R ISLAM S BEGUM	MR. D SAIKIA (R-2) MR. U SARMA(R-2) MR B KAUSHIK(R-2)
46	WP(C)/3564/2024 B/O	ANJAN JYOTI DAS Versus THE STATE OF ASSAM AND 9 ORS	MR. A DEKA MR. T K BHUYAN MR A ALI MS. M KHATUN	SC, HIGHER EDU MR S MUKTAR(R-5) MR. S RAHMAN(R-5) MR. P BOIRAGI(R-6,7,8) MR. S J SARMAH(R-6,7,8)
47	I.A.(Civil)/257/2025 in CRP/140/2024	MD. MAKBUL HUSSAIN LASKAR AND 7 ORS Versus NILUFAR YESMIN AND 2 ORS	MR. S K GHOSH MS F AHMED	
	WITH CRP/140/2024	MD. MAKBUL HUSSAIN LASKAR AND 7 ORS Versus NILUFAR YESMIN AND 2 ORS	MR. S K GHOSH MS F AHMED	
48	WP(C)/623/2025 FIXED	SHAHINUR ALOM SARKAR Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR	GA, ASSAM SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 17/02/2025

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1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MR. R P SINGH	29-01-2025	To	18-02-2025
5)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
6)	MR. B NATH	11-02-2025	To	28-02-2025
7)	MR. D BORAH	06-02-2025	To	17-02-2025
8)	MR. R K BHATRA	10-02-2025	To	10-03-2025
9)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
10)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
11)	MR. R SARMAH	07-02-2025	To	20-02-2025
12)	MR K AGARWAL	10-02-2025	To	04-03-2025
13)	MR. K AGARWAL	10-02-2025	To	04-03-2025
14)	MR. D K JAIN	12-02-2025	To	20-02-2025
15)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
16)	MS. B BHUYAN	14-02-2025	To	19-02-2025
17)	MS. N M DEKA	12-02-2025	To	04-04-2025
18)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
19)	MR R ISLAM	13-02-2025	To	17-02-2025
20)	MR. M R SODIAL	17-02-2025	To	21-02-2025
21)	MS. R S SADIAL	17-02-2025	To	21-02-2025

22)	MR. T DEURI	17-02-2025	To	18-02-2025
23)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
24)	MR. M U MAHMUD	17-02-2025	To	21-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,17th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 11:00 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I

THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HIS LORDSHIP AND HONOURABLE MR. JUSTICE M.K. KALITA]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	WP(C)/1104/2022 (AT 2:10 PM)	STHENOS CEMENT PRIVATE LTD AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR R SENSUA MR D BORAH	MR. U K GOSWAMI (C.G.C) ASSTT.S.G.I. GA, AP
	WITH			
2	WP(C)/1844/2022	TASSOALLOYS PRIVATE LIMITED AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR R SENSUA MR D BORAH M. A. OASIS	ASSTT.S.G.I. GA, AP
	WITH			
3	WP(C)/1850/2022	TASSOALLOYS PRIVATE LTD. AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR R SENSUA MR D BORAH M. A. OASIS	ASSTT.S.G.I. GA, AP
	WITH			
4	WP(C)/1857/2022	TASSOALLOYS PRIVATE LTD AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR R SENSUA MR D BORAH M. A. OASIS	ASSTT.S.G.I. GA, AP
	WITH			
5	WP(C)/1861/2022	SKAMORD MININGPRIVATE LTD AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR R SENSUA MR D BORAH M. A. OASIS	ASSTT.S.G.I. GA, AP
MOTION				
6	Tr.P.(C)/2/2025	RUNJUN SAHARIA Versus PRANJIT CHOUDHURY	MR. I CHOUDHURY MR. N K DAS	
7	CRP/19/2025 CAVT. NO.003320/25,N	SYED MD GHAYASSUDDIN AND 5 ORS Versus MD. MAJIBUR RAHMAN AND 2 ORS.	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA MS K SARMA	MR. P DEKA (FOR CAVEATOR) MR. A CHETIA (FOR CAVEATOR) MR R HOQUE (FOR CAVEATOR) MR A DAS (FOR CAVEATOR)

8	CRP/20/2025	M/S VAISHNO DEVI TRADERS PRIVATE LIMITED Versus M/S BRAHMAPUTRA TECHNOLOGIES AND 3 ORS	MR A SAIKIA MS. A BORO	
9	CRP(IO)/45/2025 CAVT. NO.003320/25,N	SYED MD GHAYASSUDDIN AND 5 ORS Versus MD. MAJIBUR RAHMAN AND 2 ORS.	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA MS K SARMA	MR. P DEKA (FOR CAVEATOR) MR. A CHETIA (FOR CAVEATOR) MR R HOQUE (FOR CAVEATOR) MR A DAS (FOR CAVEATOR)
10	CRP(IO)/46/2025	NIKHIL DEBNATH AND 4 ORS. Versus CHANCHAL NATH	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA MS K SARMA	
11	CRP(IO)/47/2025	SHIVA CHETRY@ SHIVA CHHETRI Versus PALLAVI KALITA CHETRY	MR. S SARMA MR. C CHAKRAVARTY MR B P SARMAH B SAHA S J KALITA	
ADMISSION				
12	CRP/30/2017 WITH LCR	SOUTH EAST BUS ASSOCIATION Versus SAFIQUDDIN AHMED and ANR.		MR. P S DEKA MR. B K BHAGAWATI MR.S R GOGOI(R-1) MR. I CHOUDHURY MR.H BARUAH(R-1) MR.N K DEKA(R-1) MS P DAIMARI MS.P BORAH-R-1 MS K KALITA MRSP R MAHANTA(R-1)
13	CRP(IO)/15/2022 WITH LCR	HATEM ALI AND 3 ORS. Versus ATAB ALI	MR. S P ROY MS S DAS MR M DEB	MR. M DUTTA MR. N UDDIN MR S K CHHETRY
14	CRP(IO)/39/2022	DIPJYOTI SAHARIA AND ANR Versus PURABI MEDHI AND 5 ORS	MR. T ISLAM MR. D MAZUMDAR MS K DAS	MR. R DE (r-6)
WITH				
15	CRP(IO)/40/2022	DIPJYOTI SAHARIA AND ANR Versus MANORAMA MEDHI AND 5 ORS	MR. T ISLAM MR. D MAZUMDAR MS K DAS	MR. R DE (r-6)
16	CRP/106/2022	ON THE DEATH OF AKHTAR KHAN Versus THE GUWAHATI MUNICIPAL CORPORATION AND 2 ORS.	MR. N ALAM MR K JAIN MR. J HUSSAIN	MR P DEKA (R3) MR. D SAUD (R3) MR. B BORAH (R3) SC, GMC
17	CRP(IO)/229/2022	BHONMAI BORAH Versus MAINA DAS BORAH AND ANR	MR. K R PATGIRI MR. B GOGOI MS. U HAZARIKA	MR. S NEOG (R1) MS. S G BARUAH (R1) MR. B BORGHAIN (R1) MR B SAIKIA (R1)
18	CRP/3/2023	DILDAR HUSSAIN@DILOAR HUSSAIN@DILOWAR HUSSAIN AND 2 ORS Versus ABDUL LATIF	MR M AHMED A. K. KANU MR A. ALI	MR. J SAIKIA MR D DEKA
WITH				
I.A.(Civil)/54/2023 in CRP/3/2023		DILDAR HUSSAIN@DILOAR HUSSAIN@DILOWAR HUSSAIN AND 2 ORS Versus ABDUL LATIF	MR M AHMED A. K. KANU MR A. ALI	
19	CRP(IO)/30/2023	MD JAHUR UDDIN MAZARBHUIYA AND ANR Versus NASIR UDDIN MAZARBHUIYA AND 9 ORS	MR. S K GHOSH MS F AHMED	MR. M H RAJBARBHUIYAN (R-1 TO 10)

20	CRP(IO)/226/2023	ADALAT MIA Versus TAIZUDDIN AHMED	K U AHMED MS P SARMA MS N HASSAN	MR A W AMAN MR T R SEN
21	Mat.App./35/2024	XXXXXXX Versus XXXXXXX	MR. R BARUAH	
22	MFA/49/2024	NATIONAL INSURANCE COMPANY LTD Versus JINNAT ALI AND ANR	MRS. S ROY MS F N ZAMAN	
	WITH I.A.(Civil)/2471/2024 in MFA/49/2024	NATIONAL INSURANCE COMPANY LTD Versus JINNAT ALI AND ANR	MRS. S ROY MS F N ZAMAN	
23	MFA/50/2024	PHATEMA BIBI Versus THE UNION OF INDIA	MR S DAS MS J KALITA	SC, NF RLY
24	MFA/52/2024	KANONG TIMUNGPI Versus THE UNION OF INDIA	MR B C DAS MS J KALITA	SC, NF RLY
25	FAO/63/2024 WITH LCR	TRILOKINATH MAURYA Versus SUPERINTENDENT OF TAXES AND 3 ORS	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	SC, TAXATION GA, ASSAM
26	Tr.P.(C)./73/2024 FIXED	SONALI DAS Versus RITURAJ DEB	MR. DILIP DEY MS T NANDI	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI R K MAHANTA
27	CRP(IO)/157/2024 WITH LCR, FIXED	CHATTRA KR DAS Versus NAZMINA KHATUN AND 2 ORS	MR. A R SIKDAR MR. M H TALUKDAR	
28	CRP/8/2025 WITH LCR	MOHIR UDDIN CHOUDHURY Versus THE CHIEF MANAGER, POWERGRID CORPN. OF INDIA LTD. (PGCIL) and 4 ORS.	MR. S ROY MR. M H LASKAR MR. S ALAM	MR. N C DAS (R-1, 2) GA, ASSAM MS. M DEVI (R-1, 2)
29	MACApp./40/2025	UNITED INDIA INSURANCE COMPANY LTD. Versus JYOTSHNA BEGUM AND 4 ORS	MR. K K BHATTA	
	WITH I.A.(Civil)/434/2025 in MACApp./40/2025	UNITED INDIA INSURANCE COMPANY LTD Versus JYOTSHNA BEGUM AND 4 ORS	MR. K K BHATTA	
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
30	RSA/6/2025	SRI KIRAN LIMBU Versus SRI DIBESWAR GOGOI and 4 ORS	MR.P J SAIKIA MR. A K GUPTA MR. K BORUAH	
<u>ORDERS</u>				
31	RSA/180/2010 WITH LCR	MD. ABDUL MANNAN LASKAR and 17 ORS Versus SIDDEK ALI MAZUMDAR and 2 ORS	MR.B BANERJEE MS.M DEB MR.J LASKAR MR.A DEY	DR.B AHMED MRH I CHOUDHURY MR.N HAQUE MR.S K DEORI MRK UDDIN
32	CRP/422/2015	RAJSAKHAR SAHA Versus MUSSTT. PRONOTI MAZUMDAR and 17 ORS	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BARUA MR.A BHATTACHARYA	MR.G N SAHEWALLA(R-6 to 9) MS.B SARMA(R-6 to 9) MR.D CHAKRABARTY(R-- -3,5,15to17) MS.R JAINR-6 to 9 MR.P DEKA(R-6 to 9) MR.S R BORUAH(R-- -3,5,15to17) MD.ASLAM(R-6 to 9)
33	MC/1402/2015 IN RSA 242165/2014	JOGESWAR SAIKIA Versus JOYANTA PATHAK	MR.S CHAMARIA MR.M PHUKAN MR.S CHANDA	
34	MC/1493/2015 in MACApp./139/2004 (D/O) in MC/1971/2012	UNION OF INDIA AND ORS Versus PRABHA SAIKIA	C.G.C. MR. B SARMA	T DAS B NATH S DEKA MR.M C DEKA

35	MACApp./205/2017 WITH LCR	ORIENTAL INSURANCE COMPANY LTD Versus ON THE DEATH OF PRIYASON SAHU HIS LEGAL HEIRS and 2 ORS	MS.N MODI MR.M CHOUDHURY MR.N KALITA MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR K M BORA (R1 TO 1.5)
36	MACApp./620/2017 WITH LCR, FIXED	THE ORIENTAL INSURANCE CO.LTD Versus ABED ALI and 2 ORS	MR.S K GOSWAMI MR.B K GOSWAMI	MS. M BARMAN MR. M KHAN MR. J RAHMAN MR. M ISLAM MR R ISLAM
37	RSA/92/2018 WITH LCR	SRI HALIRAM NATH Versus SMTI PAKHILA DEVI and 5 ORS	MR Z MUKIT MR. A SATTAR MR H K BARUAH	MR. D SARMA (R1-R3) MR. ABU JAHID (R1-R3)
38	FAO/19/2020 WITH LCR	SRI KISHORI MOHAN SARMA AND 5 ORS Versus SMTI. PAKHESWARI KACHARI AND 13 ORS	MR. H. BURAGOHAIN (P-3) M BURAGOHAIN (P-3) MR. B D DEKA MR. M DAS N CHAUDHURY MS. H BORAH (P-3) MS. S NATH (P-3)	GA, ASSAM MR. A K DAS (INFORMANT)
	WITH I.A.(Civil)/977/2020 in FAO/19/2020	SRI KISHORI MOHAN SARMA AND 5 ORS Versus SMTI PAKHESWARI KACHARI AND 13 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY	GA, ASSAM
39	RSA/72/2020 WITH LCR	ON THE DEATH OF LATE BALENDRA BASUMATARY HIS LEGAL HEIRS AND ANR Versus ON THE DEATH OF RESPONDENT NO.1 HER LEGAL HEIRS AND 2 ORS	MR. M DAS MR. N CHOUDHURY MR. B D DEKA	MR B C TALUKDAR MR K TALUKDAR MR K TALUKDAR MR K TALUKDAR (R1)
	WITH I.A.(Civil)/1085/2020 in RSA/72/2020	SHRI BALENDRA BASUMATARY AND ANR Versus SMTI JYOTSHNA RANI DAS AND 2 ORS	MR. M DAS MR. N CHOUDHURY MR. B D DEKA	
40	RSA/142/2021 WITH LCR, FIXED	HAZRAT ALI Versus MD. EUSAB ALI AND 3 ORS.	MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	MR. B J MUKHERJEE (R-1,2) MS R SAHA(R-1,2)
41	Tr.P.(C)/11/2024	NEHA SHARMA Versus AMAN AGARWAL	MR. S ISLAM MR A HAWARI	MR. A BHATTACHARYA MS K TALUKDAR MS. K MALAKAR MS. N BEGUM MR P DAS MR A SARMA MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL MS N BARUAH
42	CRP(IO)/314/2024	SANJIB SAIKIA Versus RAJESH KUMAR GUPTA AND 12 ORS	D DAS D GUPTA	MR. N ALAM (R-1 TO 12) MR K JAIN(R-1 TO 12) S A BAKHTIAR(R-1 TO 12)
43	CRP(IO)/315/2024 B/O	PROBIN BORDOLOI Versus DILIP KHARGHORIA AND 2 ORS	MR. A K SAHEWALLA MR. W SHARMA MR D GOSWAMI MR P GOGOI	
44	CRP(IO)/375/2024 FIXED	BHABIRAM DAS Versus JUNAKI DAS AND 9 ORS	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	GA, ASSAM MR S SARMAH (R-7,8) MR S SARMAH (R-7,8)
45	CRP(IO)/545/2024 B/O	NURUL AMIN MAZUMDAR AND 5 ORS. Versus MINA BEGUM LASKAR ANR 4 ORS.	MR. I ALAM MR. T SK MR. RASHIDUL ISLAM	
46	I.A.(Civil)/1132/2024 in RERA APPEAL/3654/2024	GOURI MANSION PART II Versus SURYA MAHANTA AND ANR	MR D CHOUDHURY MR M CHOUDHURY MR S DIFUSA	MR. R K TALUKDAR (R-1,2) MS TINLUNG(R-1,2)
	WITH RERA APPEAL/3654/2024 (Filing Number)	GOURI MANSION PART II Versus SURYA MAHANTA AND ANR E	MR D CHOUDHURY	

47	I.A.(Civil)/1418/2024 in RERA APPEAL/4625/2024	GANESH DAS AND ANR. Versus ARYA ELECTORS (INDIA) PRIVATE LIMITED	MR. S CHAKRABORTY MS. M DAS	
	WITH RERA APPEAL/4625/2024 (Filing Number)	GANESH DAS AND ANR Versus ARYA ELECTORS (INDIA) PRIVATE LIMITED	MR. S CHAKRABORTY	
48	I.A.(Civil)/1763/2024 in RERA APPEAL/6/2023	ANITA DEY, Versus M/S D/S REALTORS,	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	MR G RAHUL
	WITH RERA APPEAL/6/2023	M/S D/S REALTORS Versus REAL ESTATE REGULATORY AUTHORITY ASSAM	MR G RAHUL MR. D M NATH	MR. P GOSWAMI MR H K SARMA
	WITH I.A.(Civil)/3443/2023 in RERA APPEAL/6/2023	M/S D/S REALTORS Versus REAL ESTATE REGULATORY AUTHORITY ASSAM	MR G RAHUL MR. D M NATH	
49	I.A.(Civil)/3218/2024 WITH LCR in MACApp./423/2023	BASANTI GOALA AND 4 ORS. Versus ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS	MR. M TALUKDAR	MS. R D MOZUMDAR
	WITH MACApp./423/2023	ORIENTAL INSURANCE COMPANY LTD. Versus BASANTI GOALA AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. M TALUKDAR (R-1,2,3)
	WITH I.A.(Civil)/3449/2023 in MACApp./423/2023	ORIENTAL INSURANCE COMPANY LTD. Versus BASANTI GOALA AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
50	I.A.(Civil)/424/2025 in CRP/6313/2024	N.F. RAILWAY AND ANR Versus DULAL CH. PAUL	MR H GUPTA	
	WITH CRP/6313/2024 (Filing Number)	N F Railways And Anr Versus Dulal Ch Paul (dulu Paul Shop)	HAREESH GUPTA	

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LEAVE NOTE OF ADVOCATES FOR 17/02/2025

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1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MR. R P SINGH	29-01-2025	To	18-02-2025
5)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
6)	MR. B NATH	11-02-2025	To	28-02-2025
7)	MR. D BORAH	06-02-2025	To	17-02-2025
8)	MR. R K BHATRA	10-02-2025	To	10-03-2025
9)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
10)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
11)	MR. R SARMAH	07-02-2025	To	20-02-2025
12)	MR K AGARWAL	10-02-2025	To	04-03-2025
13)	MR. K AGARWAL	10-02-2025	To	04-03-2025
14)	MR. D K JAIN	12-02-2025	To	20-02-2025
15)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
16)	MS. B BHUYAN	14-02-2025	To	19-02-2025
17)	MS. N M DEKA	12-02-2025	To	04-04-2025

18)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
19)	MR R ISLAM	13-02-2025	To	17-02-2025
20)	MR. M R SODIAL	17-02-2025	To	21-02-2025
21)	MS. R S SADIAL	17-02-2025	To	21-02-2025
22)	MR. T DEURI	17-02-2025	To	18-02-2025
23)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
24)	MR. M U MAHMUD	17-02-2025	To	21-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,17th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 11:00 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

**[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH OR AT 03:00 PM,
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP(IO)/46/2023 FIXED	JUNAKI NAGAR NAMGHAR PARISALANA SAMMITTEE Versus PIYALI DAS AND ANR	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MR S R A NASER	MR. U DUTTA (R-1) B DUTTA (R-1)
ORDERS				
2	CRP(IO)/36/2021 FIXED	GURDEEP SINGH Versus HERVINDER KAUR AND 3 ORS	MR. L K BORAH MR. J PAWE	
	WITH I.A.(Civil)/985/2021 in CRP(IO)/36/2021	GURDEEP SINGH Versus HERVINDER KAUR AND 3 ORS.	MR. J PAWE	
3	CRP/116/2022	M/S BALAJI UDYOG AND ANR. Versus M/S MAURYA BROTHERS WAREHOUSE AND 3 ORS.	MR. R P N SINGH MR. N N JHA MS M SAHOO	MR. S P ROY (r-1,2,3) MS. S KUMARI (r-1,2,3) JYOTISH DAS
	WITH I.A.(Civil)/3334/2022 in CRP/116/2022	M/S BALAJI UDYOG AND ANR. Versus M/S MAURYA BROTHERS WAREHOUSE AND 3 ORS.	MR. R P N SINGH MR. N N JHA MS M SAHOO	
4	RSA/123/2022 WITH LCR	VIJAY GUWALA AND 2 ORS. Versus SARDAR DALJIT SINGH AND ANR.	MR. A C SARMA MR G BHARADWAJ MR B DEORI	MR. S P ROY MS. S KUMARI JYOTISH DAS
5	CRP(IO)/186/2022	JAINEX TEA COMPANY PRIVATE LIMITED Versus ASSAM VALLEY TEA AND TRADING COMPANY PRIVATE LIMITED AND 6 ORS	MR H MAURYA MR. PANCHAM SURANA	MR. P N GOSWAMI R-7
6	MACApp./382/2022	SRI PRABODH CH DAS Versus MD. MAKIBUR RAHMAN AND 2 ORS	MR. N KALITA MR. M DAS	MR. K K BHATTA MS R DEVI
7	I.A.(Civil)/3179/2022 WITH LCR, FIXED in RSA/85/2014	NRIPENDRA CH. TALUKDAR Versus MANIK CH. TALUKDAR and 2 ORS.	MS D BORGHAIN MS.M SARMAH MR.P GOHAIN MR.K BORAH MS.M BHUYAN	MR. H L MAURYA

	<p>WITH RSA/85/2014</p>	<p>NRIPENDRA CH. TALUKDAR Versus MANIK CH. TALUKDAR and 2 ORS.</p>	<p>MS.D BORGHAIN MS.M SARMAH MR.B GOGOI MR.P GOHAIN MR.Z AHMED MR.K BORAH MS.M BHUYAN</p>	<p>GA, ASSAM MS.L SRIVASTAV MR.A H MULLA MR.H L MAURYA</p>
	<p>WITH MC/765/2014 in RSA/85/2014</p>	<p>NRIPENDRA CH. TALUKDAR Versus MANIK CH. TALUKDAR and 2 ORS.</p>	<p>MS.D BORGHAIN MS.M SARMAH MR.B GOGOI MR.P GOHAIN MR.Z AHMED MS.M BHUYAN</p>	
	<p>WITH MC/766/2014 in RSA/85/2014</p>	<p>NRIPENDRA CH. TALUKDAR Versus MANIK CH. TALUKDAR and 2 ORS.</p>	<p>MS.D BORGHAIN MS.M SARMAH MR.B GOGOI MR.P GOHAIN MR.Z AHMED MS.M BHUYAN</p>	
	<p>WITH I.A.(Civil)/1659/2023 in RSA/85/2014</p>	<p>NRIPENDRA CH. TALUKDAR Versus MANIK CH. TALUKDAR AND 2 ORS.</p>	<p>MS D BORGHAIN MR. P GOHAIN MS. M SARMAH</p>	<p>GA, ASSAM MR. H L MAURYA</p>
	<p>WITH I.A.(Civil)/1660/2023 in RSA/85/2014</p>	<p>NRIPENDRA CH. TALUKDAR Versus MANIK CH. TALUKDAR AND 2 ORS.</p>	<p>MS D BORGHAIN MR. P GOHAIN MS. M SARMAH</p>	<p>GA, ASSAM MR. H L MAURYA</p>
	<p>WITH I.A.(Civil)/1661/2023 in RSA/85/2014</p>	<p>NRIPENDRA CH. TALUKDAR Versus MANIK CH. TALUKDAR AND 2 ORS.</p>	<p>MS D BORGHAIN MR. P GOHAIN MS. M SARMAH</p>	<p>GA, ASSAM MR. H L MAURYA</p>
8	<p>MFA/51/2023 WITH LCR</p>	<p>EMPLOYEES STATE INSURANCE CORPORATION and ANR Versus MR SANDIP HAZARIKA and 2 ORS</p>	<p>MR. K K NANDI</p>	
9	<p>MFA/61/2023 WITH LCR</p>	<p>ALOMATI MALO AND 3 ORS. Versus THE UNION OF INDIA</p>	<p>MS J KALITA</p>	<p>MRS. R DEVI DY.S.G.I.</p>
10	<p>MFA/72/2023</p>	<p>ORIENTAL INSURANCE COMPANY LTD Versus MUSST SHUKITON NESSA and 3 ORS</p>	<p>MS.N MODI MR. S DUTTA MR.C SHARMA MR.SIDHANT DUTTA</p>	<p>MR. M KHAN MR. J RAHMAN MR R ISLAM</p>
11	<p>CRP(IO)/148/2023</p>	<p>BISWAJIT BARUA AND 2 ORS Versus PRADIP KUMAR PAUL AND 2 ORS.</p>	<p>MR. A K PURKAYASTHA MR. M J BARUAH MS B MAJUMDER MS M NEOG</p>	<p>MR. K R PATGIRI (r-3) MR. B HALDAR (r-5) MS. U HAZARIKA (r-3) MR B DEORI (r-5)</p>
12	<p>CRP/133/2024 B/O</p>	<p>KUARIPUKHURI HIGH SCHOOL A Versus MD. ABDUL JALIL AND 7 ORS</p>	<p>MR. S K ROY K RAHMAN</p>	<p>MR. M U MAHMUD (ALL RESPONDENTS) MR S H MAHMUD(ALL RESPONDENTS) MR S ISLAM(ALL RESPONDENTS) MS. F RAHMAN(ALL RESPONDENTS)</p>
	<p>WITH I.A.(Civil)/169/2025 in CRP/133/2024</p>	<p>ABDUL JALIL AND ORS Versus KUARIPUKHURI HIGH SCHOOL AND ORS</p>	<p>MR S H MAHMUD(ALL RESPONDENTS) MR S ISLAM(ALL RESPONDENTS) MS. F RAHMAN(ALL RESPONDENTS)</p>	<p>MR. S K ROY K RAHMAN</p>
13	<p>I.A.(Civil)/2495/2024 WITH LCR, FIXED in MACApp./280/2019</p>	<p>SRI DULU LASKAR, Versus RANJANA BORA AND 3 ORS</p>	<p>MR N SARMA</p>	<p>MRS. S BORPATRA GOHAIN MS. L SARMA</p>

WITH
[MACApp./280/2019](#)

SRI DULU LASKAR
Versus
SMTI JOONAKI BORA and 2 ORS

MR. M R LASKAR
MR. R HAZARIKA

MR. A DUTTA (R-3)
MS L SHARMA (r-1)
MR D C NATH (R-2)
MR. R D PHUKAN (R-1)
MRS. S BORPATRAGOHAIN
(R-1)
MRS. P M DUTTA (R-3)
MS. A PHUKAN (R-1)

WITH
[I.A.\(Civil\)/1647/2019](#)
in MACApp./280/2019

SRI DULU LASKAR
Versus
SMTI JOONAKI BORA and 2 ORS

MR. M R LASKAR
MR. R HAZARIKA

MR. A DUTTA (R-3)
MR. R D PHUKAN (R-1)
MRS. S BORPATRAGOHAIN
(R-1)
MRS. P M DUTTA (R-3)
MS. A PHUKAN (R-1)

WITH
[I.A.\(Civil\)/2498/2024](#)
in MACApp./280/2019

SRI DULU LASKAR
Versus
RANJANA BORA AND 3 ORS

MR N SARMA
MS. L SARMA

MRS. S BORPATRA GOHAIN

14 [Test.App./2/2025](#)
CAVT. NO.001320/25,N
FIXED

JYOTI PRASAD DAS
Versus
SABITRI DAS

MS. R CHOUDHURY
MS F N ZAMAN
MR. RASHIDUL ISLAM
MD. MEMON AHMED

MR G BHARADWAJ
FOR CAVEATOR

HEARING

15 [MFA/17/2014](#)
WITH LCR, FIXED

M/S. JAIN ASSOCIATES
Versus
UNION OF INDIA and 2 ORS.

MR.K P MAHESWARI
MR.A GOYAL
MR.A CHOUDHURY
MR.B MAHESHWARI

MR.A K SARKAR
MR.A BARKATAKI
MR.A BARKAKATI
SC, NF RLY

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LEAVE NOTE OF ADVOCATES FOR 17/02/2025

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1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MR. R P SINGH	29-01-2025	To	18-02-2025
5)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
6)	MR. B NATH	11-02-2025	To	28-02-2025
7)	MR. D BORAH	06-02-2025	To	17-02-2025
8)	MR. R K BHATRA	10-02-2025	To	10-03-2025
9)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
10)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
11)	MR. R SARMAH	07-02-2025	To	20-02-2025
12)	MR K AGARWAL	10-02-2025	To	04-03-2025
13)	MR. K AGARWAL	10-02-2025	To	04-03-2025
14)	MR. D K JAIN	12-02-2025	To	20-02-2025
15)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
16)	MS. B BHUYAN	14-02-2025	To	19-02-2025
17)	MS. N M DEKA	12-02-2025	To	04-04-2025
18)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
19)	MR R ISLAM	13-02-2025	To	17-02-2025
20)	MR. M R SODIAL	17-02-2025	To	21-02-2025
21)	MS. R S SADIAL	17-02-2025	To	21-02-2025
22)	MR. T DEURI	17-02-2025	To	18-02-2025
23)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
24)	MR. M U MAHMUD	17-02-2025	To	21-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,17th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 11:00 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE MR. JUSTICE D.BARUAH AND HIS LORDSHIP AND WILL FINALLY RISE AT 2:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	RSA/121/2024	SITA DEVI AND 2 ORS. Versus PANKAJ SARDA AND 5 ORS.	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S KATAKEY MS. S. TODI MR H K SARMA	MR. S K GHOSH (R- 1, 2)
	WITH			
2	RSA/122/2024	ON THE DEATH OF SANKAR DAS HIS LEGAL HEIRS SMTI. REKHA DAS AND ANR. Versus PANKAJ SARDA AND 5 ORS.	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S KATAKEY MS. S. TODI MR H K SARMA	MR. S K GHOSH (R- 1, 2) N CHAUDHURY (R-1 TO 6) MR A DEKA (R-1 TO 6)
DELIVERY OF ORDER				
3	Bail Appln./4037/2023	SHOAIB AKHTAR Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
4	Bail Appln./294/2024	KABIR AHMED AND 2 ORS Versus THE STATE OF ASSAM	MR B PRASAD MR K K KALITA MR. A AHMED MR. M A CHOUDHURY MS. G DEKA MR P J BORAH U U KHAN MR A AHMED	PP, ASSAM
5	Bail Appln./2437/2024	RATAN DAS Versus THE UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL	SC, NCB
6	Bail Appln./230/2025	SAHINUR ISLAM Versus THE STATE OF ASSAM	MS. R CHOUDHURY MS. B. HAZARIKA MD. MEMON AHMED	PP, ASSAM
MOTION (BA)				
7	Bail Appln./381/2025	SUKH DEV Versus THE STATE OF ASSAM	MR. A PAUL MD. M. ALI	PP, ASSAM

8	Bail Appln./383/2025	MUNNES KHAN Versus THE STATE OF ASSAM	MD. H BHUYAN MR. M R Z CHOUDHURY A TALUKDAR S BARMAN J S AHMED	PP, ASSAM
9	Bail Appln./388/2025	HAPPY SINGH Versus THE STATE OF ASSAM	MR. A PAUL MD. M. ALI	PP, ASSAM
10	Bail Appln./411/2025	SRI MASUD MAMUN Versus THE STATE OF ASSAM	MR. D GOGOI MR SAURADEEP DEY MR. A R HAZARIKA SADDAM HUSSAIN	PP, ASSAM

MOTION

11	Crl.Rev.P./18/2025	AMIT KUMAR TURAHA Versus THE STATE OF ASSAM AND ANR	MR. S CHAUHAN MR. P MAZUMDER R DEB B CHOWHAN	PP, ASSAM
12	Crl.Pet./162/2025	BIREN DUTTA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MS. D GHOSH MS N DEKA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	PP, ASSAM
13	Crl.Pet./163/2025	MONISUR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
14	Crl.Pet./164/2025	SHAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. A M BORA MR. A M AHMED MR. D GAGAI B DAS	PP, ASSAM
15	Crl.Pet./165/2025	MAPLE ORGTECH INDIA LTD AND ANR. Versus THE STATE OF ASSAM AND ANR.	MS A HUSSAIN MR. D K KOTHARI DARAK ULLAH S AHMED MR P PRAWAR MR Y KOTHARI MR. N KOTHARI MR. SUMANTA TALUKDAR	PP, ASSAM
16	Crl.Pet./166/2025	SHRI RIJU KUMAR DAS Versus THE STATE OF ASSAM AND ANR.	MR P DAS MR P DAS A DAS MS N BARUAH	PP, ASSAM
17	Crl.Pet./169/2025	ALOM ALI Versus THE STATE OF ASSAM AND ANR	MR. B K DAS MR S SARMAH	PP, ASSAM
18	AB/286/2025	MD AMIR UDDIN AHMED Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
19	AB/348/2025	MUSTAFA ALI AHMED Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
20	AB/349/2025	BISWAJIT PHUKAN AND ANR. Versus THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI B ALI SK MR. J N SUWAI	PP, ASSAM

ADMISSION

21	Crl.Pet./662/2019 FIXED	AJAY KUMAR SURANA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR G N SAHEWALLA MR. P BORA MR. P DEKA MR. A CHETIA	MD. M U AHMED MS U DAS PP, ASSAM MS. B R KALITA
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22	Crl.Pet./1264/2022 WITH LCR 2 FILES(SCANNED COPY), FIXED WITH I.A.(Crl.)/312/2023 in Crl.Pet./1264/2022	DR. FARHIN IQBAL Versus THE STATE OF ASSAM AND ANR SURANJANA HAZARIKA, Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. R J DAS MRS S SAIKIA MR. R HAZARIKA MR. R HAZARIKA	PP, ASSAM PP, ASSAM
23	Crl.Pet./583/2024 FIXED	NITYA CHAKMA Versus THE STATE OF ASSAM AND ANR	MS. D GHOSH MS N DEKA MS H BETALA MS A HUSSAIN MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	MR. S J SARMAH (R-2) MR. G G GOGOI (R-2) PP, ASSAM
24	Crl.Pet./1416/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED WITH I.A.(Crl.)/60/2025 in Crl.Pet./1416/2024	RANJIT DAS Versus THE CENTRAL BUREAU OF INVESTIGATION AND 3 ORS SRI RANJIT DAS Versus THE CENTRAL BUREAU OF INVESTIGATION AND 3 ORS	MR. B CHETRI MR. P N SHARMA MS. D J BORAH	MR. K K PARASAR (R-3, (C.G.C)) DY.S.G.I. SC, CBI SC, CBI
25	Crl.Pet./8/2025 WITH LCR 1 FILE, FIXED	MD. SAFIQR RAHAMAN Versus THE UNION OF INDIA	MR. K NATH MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	SC, NCB
26	Crl.Pet./66/2025 FIXED	NIRANJAN BORA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. B KONWAR MS D DUTTA	PP, ASSAM
27	Crl.Pet./73/2025 FIXED WITH I.A.(Crl.)/597/2024 in Crl.Pet./73/2025	SYEDA AFRUZA AHMED Versus THE STATE OF ASSAM AND ANR MD. FARMAN ALI Versus THE STATE OF ASSAM AND ANR	MR G R A MOTTAQUEE MR H BARUAH MR P BORAH MS. D B GOHAIN MR. S MAHANTA	PP, ASSAM PP, ASSAM
<u>BAIL HEARING (BA)</u>				
28	Bail Appln./2863/2024 WITH CASE RECORD(SCANNED COPY), FIXED	DEWAN KUMAR @ DEEPAK KUMAR Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI	PP, ASSAM
29	Bail Appln./3837/2024 WITH CASE RECORD AND CASE DIARY(SCANNED COPY), FIXED	SAHAB UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
30	Bail Appln./126/2025 WITH CASE RECORD(SCANNED COPY), FIXED	AMARESH KR RAY Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS K BORAH	PP, ASSAM
31	Bail Appln./268/2025	SADEK ALI @ SAJID ALI Versus THE STATE OF ASSAM	MR. A M BORA MR. B RAHMAN MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY MR. M S HUSSAIN	PP, ASSAM
32	Bail Appln./319/2025 FIXED	HABIJUL RAHMAN Versus THE STATE OF ASSAM	MR. A S CHOUDHURY MR S HUSSAIN MR A MALEK	PP, ASSAM
<u>BAIL HEARING</u>				
33	AB/3100/2024 WITH OFFICE NOTE, FIXED WITH AB/3097/2024	RAHUL KUMAR PATEL Versus THE STATE OF ASSAM RAJKUMAR PATEL Versus THE STATE OF ASSAM	MR. U DUTTA MR. B. KUMAR MR. U DUTTA MR. B. KUMAR	PP, ASSAM PP, ASSAM

35	AB/9/2025 FIXED	HANNAN ALI AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. S AHMED MS N AKTAR	PP, ASSAM
36	AB/62/2025 FIXED	MD SOLEMAN ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
37	AB/201/2025 FIXED	SONAMIAH FOKIR AND ANR Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN	PP, ASSAM
38	AB/206/2025 FIXED	SAVALI DAS Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI S K LAHAN	PP, ASSAM
39	AB/214/2025 FIXED	GUNESWAR BHARALI Versus THE STATE OF ASSAM	MR K BHUYAN MR H A AHMED MR N ISLAM	PP, ASSAM
ORDERS				
40	I.A.(CrI.)/408/2022 WITH LCR 1 FILE(SCANNED COPY), FIXED in CrI.Pet./649/2022 WITH CrI.Pet./649/2022	ADITYA SONOWAL AND 17 ORS. Versus RAJANI KANT AND ANR.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. N ANIX SINGH ASSTT.S.G.I.
41	I.A.(CrI.)/409/2022 WITH LCR 1 FILE, FIXED in CrI.Pet./650/2022 WITH CrI.Pet./650/2022	ADITYA SONOWAL AND 17 ORS Versus SMT SUSHMA RAWAT AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. N ANIX SINGH ASSTT.S.G.I.
42	I.A.(CrI.)/410/2022 FIXED in CrI.Pet./340/2020 WITH CrI.Pet./340/2020	SUSHMA RAWAT Versus THE UNION OF INDIA AND 2 ORS ADITYA SONOWAL AND 17 ORS. Versus FIROZE DOTIWALA AND 3 ORS.	S N SARMA MS. N K DEVI MR. N ANIX SINGH MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	ASSTT.S.G.I. MR. N ANIX SINGH ASSTT.S.G.I.
43	CrI.A./196/2023 1 Y 8 M 28 D :WITH LCR 5 FILES, FIXED WITH I.A.(CrI.)/460/2023 in CrI.A./196/2023	AYUB MAMUN @ AYUB MAMON @ MUN Versus THE STATE OF ASSAM AND ANR.	MR S N SARMA SENIOR ADVOCATE MR. D SAIKIA MS. N K DEVI MR N ANIX SINGH MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
44	CrI.A./461/2023 WITH LCR 6 FILES, OFFICE NOTE, FIXED WITH I.A.(CrI.)/873/2024 in CrI.A./461/2023	AYUB MAMUN @ AYUB MAMON @ MUN Versus THE STATE OF ASSAM AND ANR. MONJUR ALAM @ MANJUR ALOM Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI MR. W A SHEIKH	PP, ASSAM MR. A ROSHID (r-2) MS. T BEGUM (r-2) PP, ASSAM
		MONJUR ALAM @ MANJUR ALOM Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	PP, ASSAM

WITH
[I.A.\(CrI.\)/1108/2024](#)
in CrI.A./461/2023

MONJUR ALAM @ MANJUR ALOM
Versus
THE STATE OF ASSAM AND ANR.

MR. M A SHEIKH
K U AHMED
MS F INTAZ
MS C MEDHI
MR. W A SHEIKH

PP, ASSAM

45 [Crl.Rev.P./493/2024](#)
FIXED

SADDAM ALI @ SADDAM HUSSAIN
Versus
THE STATE OF ASSAM AND ANR

MR. A.I. AHMED
MS B DEVI
MR P SAH
MR A I AHMED

PP, ASSAM

46 [I.A.\(CrI.\)/579/2024](#)
in CrI.A./192/2024

AMINUL ISLAM
Versus
THE STATE OF ASSAM AND ANR.

MD. K RAHMAN
MR. N. ISLAM
MR. SAIDUL ALOM

PP, ASSAM

WITH
[Crl.A./192/2024](#)

AMINUL ISLAM
Versus
THE STATE OF ASSAM AND ANR.

MR H R A CHOUDHURY
MR. I A HAZARIKA
MR. H ALI
MR. A AHMED
MD. K RAHMAN
MR. N. ISLAM
MR. SAIDUL ALOM
B BARMAN

MR M HOQUE
PP, ASSAM

47 [Crl.Pet./1594/2024](#)
FIXED

ANIL KUMAR RABHA
Versus
THE STATE OF ASSAM AND 3 ORS

MR R CHAKRAVORTY
S RABHA
R BASUMATARY

MR A KHANIKAR (R-3)
PP, ASSAM

WITH
[I.A.\(CrI.\)/95/2025](#)
in CrI.Pet./1594/2024

MRS. RENBENI LOTH A CHOUDHURY
Versus
ANIL KUMAR RABHA AND ORS

SABINA SHARMA

R BASUMATARY
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/02/2025

-

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MR. R P SINGH	29-01-2025	To	18-02-2025
5)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
6)	MR. B NATH	11-02-2025	To	28-02-2025
7)	MR. D BORAH	06-02-2025	To	17-02-2025
8)	MR. R K BHATRA	10-02-2025	To	10-03-2025
9)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
10)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
11)	MR. R SARMAH	07-02-2025	To	20-02-2025
12)	MR K AGARWAL	10-02-2025	To	04-03-2025
13)	MR. K AGARWAL	10-02-2025	To	04-03-2025
14)	MR. D K JAIN	12-02-2025	To	20-02-2025
15)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
16)	MS. B BHUYAN	14-02-2025	To	19-02-2025
17)	MS. N M DEKA	12-02-2025	To	04-04-2025
18)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
19)	MR R ISLAM	13-02-2025	To	17-02-2025
20)	MR. M R SODIAL	17-02-2025	To	21-02-2025
21)	MS. R S SADIAL	17-02-2025	To	21-02-2025
22)	MR. T DEURI	17-02-2025	To	18-02-2025
23)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
24)	MR. M U MAHMUD	17-02-2025	To	21-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,17th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 11:00 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER			
1 WP(C)/6318/2019 BY SLIP	ZIAUDDIN MUNWARUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS	MRS. K DEVI MR. M KHAN MR J RAHMAN	GA, ASSAM MS M KAKOTY, SC, AH&VET
TOP OF THE LIST			
2 WP(C)/8797/2018 FIXED, BY SLIP	SIMANTA PRADIP BORA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K KALITA MR. S CHOWDHURY MR B CHOUDHURY MS T DEURI MR E SHITIRI MR. C BASUMATARY	GA, ASSAM
ADMISSION			
3 WP(C)/5534/2023	SMTI RINA SINGH DUWARAH Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MR. A B T HAQUE W.H. DEVI MR A HOSSAIN	SC, CO OP GA, ASSAM MR P NAYAK SC, K A A C SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 17/02/2025

1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MR. R P SINGH	29-01-2025	To	18-02-2025
5)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
6)	MR. B NATH	11-02-2025	To	28-02-2025
7)	MR. D BORAH	06-02-2025	To	17-02-2025
8)	MR. R K BHATRA	10-02-2025	To	10-03-2025
9)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
10)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
11)	MR. R SARMAH	07-02-2025	To	20-02-2025
12)	MR K AGARWAL	10-02-2025	To	04-03-2025
13)	MR. K AGARWAL	10-02-2025	To	04-03-2025
14)	MR. D K JAIN	12-02-2025	To	20-02-2025

15)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
16)	MS. B BHUYAN	14-02-2025	To	19-02-2025
17)	MS. N M DEKA	12-02-2025	To	04-04-2025
18)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
19)	MR R ISLAM	13-02-2025	To	17-02-2025
20)	MR. M R SODIAL	17-02-2025	To	21-02-2025
21)	MS. R S SADIAL	17-02-2025	To	21-02-2025
22)	MR. T DEURI	17-02-2025	To	18-02-2025
23)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
24)	MR. M U MAHMUD	17-02-2025	To	21-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Monday,17th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 11:00 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6753/2024 FIXED	SAI NATH TRADERS Versus THE STATE OF ASSAM AND 5 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	SC, FINANCE AND TAXATION
2	WP(C)/6765/2024 FIXED	SUNIL DAS AND 11 ORS. Versus STATE OF ASSAM AND 11 ORS.	MR. M DUTTA MR K M BORA	GA, ASSAM SC, REVENUE
3	WP(C)/287/2025 FIXED	PIBCO ENTERPRISES PVT LIMITED Versus THE UNION OF INDIA AND ORS	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, GST DY.S.G.I.
4	WP(C)/295/2025 FIXED	OJA TRADE AND INDUSTRIES Versus RESERVE BANK OF INDIA (RBI) AND 2 ORS	MR SISHIR DUTTA MR. B SHARMA MR. H DAS	SC, FEDERAL BANK LTD. (R3) MR. A GANGULY(R-2) MR. A DHANUKA (R-2)
5	WP(C)/471/2025 FIXED	AIR TRANSPORT CORPORATION ASSAM PRIVATE LIMITED AND ANR Versus THE STATE OF ASSAM AND ORS	MR. D SARAF MR. R S MISHRA MR. R K MAHANTA	SC, FINANCE AND TAXATION
6	WP(C)/571/2025 FIXED	SHRI PRAHLAD SHARMA SHASRTRI, Versus THE UNION OF INDIA AND 2 ORS	MS. M L GOPE MS. N HAWELIA	SC, CGST DR. B N GOGOI DY.S.G.I.
7	WP(C)/608/2025 FIXED	JAHURA KHATUN AND 11 ORS. Versus THE AEGCL AND 6 ORS.	MR. R GOSWAMI MS N DEVI MS S DAS MS. U BHATTACHARYYA	SC, BTC SC, AEGCL
8	WP(C)/663/2025 FIXED	MD ALTAP HUSSAIN Versus THE STATE OF ASSAM	MR. P RAHMAN	SC, P AND R.D. GA, ASSAM
9	WP(C)/777/2025	ABDUL ODUD AND 3 ORS Versus THE UNION OF INDIA AND 10 ORS	MR. B J GHOSH MR. T SK	GA, ASSAM DY.S.G.I. SC, NHIDC
10	WP(C)/779/2025	DR MANOHAR KALITA AND 6 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MS. S T BOKTH K A SODIAL T R OVUNG	GA, ASSAM SC, REVENUE SC, GMC SC, G M D A

11	WP(C)/783/2025	NARUTTAM CHANGMAI Versus THE STATE OF ASSAM AND 2 ORS.	MR SISHIR DUTTA MR P KATAKI MS S BARPUJARI MRS R BEGUM MS. A LALA	GA, ASSAM SC, GMC
12	WP(C)/784/2025	AINUL HOQUE MAZUMDER AND 4 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE SC UCO BANK
13	WP(C)/785/2025	BABLU MIAH Versus THE RESERVE BANK OF INDIA AND 5 ORS.	MR S C DAS P BURAGOHAIN MR. C. SHIL D R BONGSHIARY	SC UCO BANK
14	WP(C)/786/2025	SEFALI DAS @ SAFILE DAS AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS.	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, BTC SC, REVENUE
15	WP(C)/788/2025	M/S EXCELLENT DAIRY AND FARMING PVT. LTD. Versus UNION OF INDIA AND 2 ORS	MRS. P GOSWAMI MS. A BORO	SC, UBI
16	WP(C)/796/2025	ARUP KR CHOUDHURY AND 3 ORS Versus GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. M J BARUAH MR. A. ALI	GA, ASSAM SC, GMC
17	WP(C)/797/2025	DINESH DAS AND 14 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, P AND R.D. GA, ASSAM
18	WP(C)/799/2025	ASSAM SANTALI SAHITYA SABHA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	SC, ELEM. EDU SC, SCERT, ASSAM GA, ASSAM SC, WPT AND BC
19	WP(C)/801/2025 B/O	SULTANIA CARRIERS PVT LTD Versus THE STATE OF ASSAM AND 5 ORS	MR. A GOYAL MR. A CHOUDHURY	SC, FINANCE AND TAXATION
20	WP(C)/803/2025 B/O	PABITRA DEY Versus INDIAN OIL CORPORATION LIMITED (IOCL) AND 3 ORS	MR. N UPADHAYAY MR. S SUTRADHAR	
21	WP(C)/809/2025	TAFAJUL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, S E C
22	WP(C)/824/2025	SRI ABINASH SINGH KOIRI Versus THE STATE OF ASSAM AND ORS	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, WPT AND BC SC, HEALTH
23	WP(C)/825/2025	MD. MANIR ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MS M ZOMUANPUII MS S JAIN	GA, ASSAM
24	WP(C)/830/2025	IMDADUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR B SINHA MR. H ISLAM	GA, ASSAM
ORDER (IMPLEADMENT OF PARTY)				
25	I.A.(Civil)/203/2025 in WP(C)/6334/2024	SURAJ KUMAR CHUTIA, Versus THE STATE OF ASSAM AND ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	GA, ASSAM SC, HEALTH
	WITH WP(C)/6334/2024	SURAJ KUMAR CHUTIA Versus THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	GA, ASSAM SC, HEALTH
26	I.A.(Civil)/244/2025 in WP(C)/2642/2024	HEMO RAM DAS Versus THE STATE OF ASSAM AND 4 ORS	MR M R ADHIKARI MS M BORAH	GA, ASSAM

	WITH WP(C)/2642/2024	HEMO RAM DAS Versus THE STATE OF ASSAM AND 3 ORS	MR M R ADHIKARI MS M BORAH	GA, ASSAM
		ADMISSION		
27	WP(C)/7239/2017	ASHOK KR. SEN and ANR. Versus THE STATE OF ASSAM and 3 ORS	MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.D DEKA	SC, HEALTH
28	WITH WP(C)/863/2020	HEMA RAM DAS AND 3 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DEKA MR H BORAH	SC, HEALTH
29	WITH WP(C)/1910/2020	KAGEN DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DEKA MR. S A CHOUDHURY	SC, HEALTH
30	WITH I.A.(Civil)/1526/2024 in WP(C)/1910/2020 WP(C)/8653/2019	KHAGEN DAS Versus THE STATE OF ASSAM AND 3 ORS. MANURANJAN BORA AND 32 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. D DEKA MR G UZIR MR. R DE MR. D GOSWAMI MR. S M BARUAH MR. M SAIKIA MS P DEVI MR. S BORDOLOI	SC, HEALTH GA, ASSAM SC, AGRI. DEPARTMENT SC, FINANCE
31	WP(C)/3056/2023	GS 178624N YASHWANT SINGH JAMWAL AND 44 ORS Versus THE UNION OF INDIA AND 4 ORS.	DR G J SHARMA MR M CHANDA MR S NATH	MR. U K GOSWAMI DY.S.G.I.
32	WP(C)/3367/2023 CAVT. NO.02412/023,	OIL INDIA LTD., Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR. M HUSSAIN MR. K KALITA MS G SWAMI	GA, ASSAM R SARMAH MR J BORAH FOR CAVEATOR SC, REVENUE
33	WP(C)/3758/2023	DR TARINI DEV GOSWAMI Versus THE UNION OF INDIA AND 4 ORS	DR G J SHARMA MR S NATH	MR. U K GOSWAMI MR. U K GOSWAMI MR. D GOGOI (R-2,4) MS P AGARWAL DY.S.G.I. SC, U G C
34	WP(C)/5900/2023	NIRMAL BISWAS AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P SARMAH MR B SINHA MR. S UPADHAY	SC, HEALTH SC. MEDICAL
35	WP(C)/6178/2023 FIXED	NIKHIL CACHAR HAIDIMBA BARMAN SAMITI AND 2 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM MR. R P SARMAH (R-7, R-14) MRS. R RONGMEI (R-7, R-14) MS. K L R YANTHAN (R-7, R-8) MR. D DOLEY (R-7, R-14) MR P UPADHYAYA (R-7, R-8, R-14) DY.S.G.I. SC, WPT AND BC
36	WP(C)/6322/2023 FIXED	MS SURYA BUSINEES PRIVATE LIMITED Versus THE STATE OF ASSAM	MS. N UPADHYAY MR. P DAS MR ANKIT KANODIA	SC, TAXATION
37	WP(C)/1170/2024	M/S BASANTIPUR TEA COMPANY PVT. LTD., Versus THE UNION OF INDIA AND 4 ORS.	MS. N UPADHYAY MR. Z ISLAM MR. P DAS	MR. S C KEYAL

38	WP(C)/2897/2024	BOGEN OZA Versus THE STATE OF ASSAM AND 3 ORS	MR M H AHMED MR. N ISLAM M KHATUN I AMIN	GA, ASSAM SC, REVENUE
39	WP(C)/4044/2024 FIXED	TAJUFA KHATUN @ AJUFA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MS. S KANUNGOE MR. A S ALI MR S HUSSAIN	GA, ASSAM SC, REVENUE
40	WP(C)/5312/2024 CAVT. NO.10032/024, FIXED	LONGJAM BIDYASAGAR SINGH Versus AIRPORTS AUTHORITY OF INDIA	MR. A PHUKAN MS S SARMA HAZARIKA	MR. D DEKA SC, A A I FOR CAVEATOR
41	WP(C)/5357/2024	M/S DUROPLY INDUSTRIES LIMITED Versus THE UNION OF INDIA AND 2 ORS.	MS. N UPADHYAY MR. Z ISLAM MR. P DAS MR ANKIT KANODIA	SC, CGST DY.S.G.I.
42	WP(C)/136/2025 FIXED	ROFIQUL HUSSAIN AND 1810 ORS Versus THE STATE OF ASSAM AND ORS	MR. D DAS SR. ADV MR. R B PHOOKAN MR. K MOHAMMED MS S SHARMA MR. INDRAJIT BHUYAN	GA, ASSAM SC, WATER RESOURCE
43	WP(C)/167/2025 FIXED	KADER ALI AND 73 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MS. A. BORAH MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
ORDERS				
44	WP(C)/2025/2023	NIZAM UDDIN AND 13 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. N G KUNDU MR G DEKA	SC, P AND R.D. GA, ASSAM SC, REVENUE
45	WP(C)/4695/2024 FIXED	SANTOSH ALI @ SHONTOSH ALI Versus THE STATE OF ASSAM AND 5 ORS	MD. A HUSSAIN MR. K ALOM MR. T ISLAM	GA, ASSAM SC, FOREST SC, REVENUE
46	WP(C)/6944/2024	DWIPENDRA PATOWARY Versus THE UNION OF INDIA AND 10 ORS.	MR. K N CHOUDHURY MR. M DAS	GA, ASSAM SC, NHAI DY.S.G.I. SC, AEGCL
	WITH I.A.(Civil)/226/2025 in WP(C)/6944/2024	DIPENDRA PATOWARY Versus THE UNION OF INDIA AND 10 ORS	MR. M DAS	MR.A K SHARMA (R-12 TO 16) GA, ASSAM SC, NHAI MR S BHUYAN(R-12 TO 16) MR. A MOBARAQUE(R-12 TO 16) DY.S.G.I. SC, AEGCL
	WITH I.A.(Civil)/229/2025 in WP(C)/6944/2024	SRI DIPENDRA PATOWARY Versus THE UNION OF INDIA AND 10 ORS	MR. M DAS	GA, ASSAM SC, NHAI DY.S.G.I. SC, AEGCL
47	I.A.(Civil)/314/2025 in WP(C)/7042/2024	SUBRATA DUTTA Versus THE STATE OF ASSAM G	MRS. P GOSWAMI	GA, ASSAM
	WITH WP(C)/7042/2024	SUBRATA DUTTA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. P GOSWAMI MS N SAIKIA	GA, ASSAM
48	WP(C)/7040/2024	SIDDHARTHA RAJ BORDOLOI Versus THE STATE OF ASSAM AND 2 ORS.	MRS. P GOSWAMI MS N SAIKIA	GA, ASSAM
	WITH I.A.(Civil)/313/2025 in WP(C)/7040/2024	SIDDHARTHA RAJ BORDOLOI Versus THE STATE OF ASSAM AND ORS	MRS. P GOSWAMI ANAMIKA BORO	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/02/2025

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1)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
2)	MR. B K DAS	05-02-2025	To	28-02-2025
3)	MS. P DAS	05-02-2025	To	28-02-2025
4)	MR. R P SINGH	29-01-2025	To	18-02-2025
5)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
6)	MR. B NATH	11-02-2025	To	28-02-2025
7)	MR. D BORAH	06-02-2025	To	17-02-2025
8)	MR. R K BHATRA	10-02-2025	To	10-03-2025
9)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
10)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
11)	MR. R SARMAH	07-02-2025	To	20-02-2025
12)	MR K AGARWAL	10-02-2025	To	04-03-2025
13)	MR. K AGARWAL	10-02-2025	To	04-03-2025
14)	MR. D K JAIN	12-02-2025	To	20-02-2025
15)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
16)	MS. B BHUYAN	14-02-2025	To	19-02-2025
17)	MS. N M DEKA	12-02-2025	To	04-04-2025
18)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
19)	MR R ISLAM	13-02-2025	To	17-02-2025
20)	MR. M R SODIAL	17-02-2025	To	21-02-2025
21)	MS. R S SADIAL	17-02-2025	To	21-02-2025
22)	MR. T DEURI	17-02-2025	To	18-02-2025
23)	MR. D C C PHUKAN	17-02-2025	To	07-03-2025
24)	MR. M U MAHMUD	17-02-2025	To	21-02-2025



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[DAILY CAUSELIST]

[FOR MONDAY, THE 17TH DAY OF FEBRUARY, 2025]

[AT 2:00 PM]

BEFORE

HON'BLE MR. JUSTICE DEVASHIS BARUAH

HON'BLE MR. JUSTICE MRIDUL KUMAR KALITA

[COURT NO: 14]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE AIZAWL BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT 2:00 PM FROM THE PRINCIPAL SEAT]**

JUDGMENT

1. WA 11/2024	SHANTI KUMAR CHAKMA AND 575 ORS. VERSUS UNION OF INDIA AND 11 ORS	MR. C LALFAKZUALA MS. MERCY LALHRIATTLUANGI MS. LALRINAWMI TLAU MS SARAH REMRUATFELI	ADDL.GA/GA, MIZORAM FOR R8-9 MS ZAIREMSANGPUII, CGC FOR R1-5
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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[DAILY CAUSELIST]

[FOR MONDAY, THE 17TH DAY OF FEBRUARY, 2025]

BEFORE

HON'BLE MR. JUSTICE N. UNNI KRISHNAN NAR

HON'BLE MRS. JUSTICE MARLI VANKUNG

[**COURT NO: 23**]

[**COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE AIZAWL BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT**

**JUDGMENT WILL BE DELIVERED BY HON'BLE MR.
JUSTICE N. UNNI KRISHNAN NAIR, SITTING SINGLY**

**THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-I]**

JUDGMENT

- | | | | | |
|----|----------------|---|--|-------------------------|
| 1. | WP(C) 14/2017 | ZONUNMAWII AND 18 ORS.
VERSUS
STATE OF MIZORAM AND 5 ORS. | MS DINARI T AZYU
MR. K ROLAND
MR. VICTOR L
RALTE
VANHMINGLIANI | ADDL. AG/GA,
MIZORAM |
| | WITH | | | |
| 2. | WP(C) 126/2015 | LALDINLIANA SAILO AND 46 ORS.
VERSUS
STATE OF MIZORAM R/B THE CHIEF SECRETARY TO THE GOVT OF MIZORAM AND 4 ORS | MS DINARI T AZYU
MR. K ROLAND
MR. VICTOR L
RALTE
VANHMINGLIANI | ADDL. AG/GA,
MIZORAM |
| | WITH | | | |
| 3. | WP(C) 135/2015 | MALSAWMTLUANGA HNAME AND ANR
VERSUS
STATE OF MIZORAM AND 5 ORS. | MS DINARI T AZYU | ADDL. AG/GA,
MIZORAM |
| | WITH | | | |
| 4. | WP(C) 28/2016 | LALRINTLUANGI RALTE
VERSUS
THE STATE OF MIZORAM R/B CHIEF SECRETARY GOVT. OF MIZORAM | MS DINARI T AZYU | ADDL. AG/GA,
MIZORAM |

5.	WITH WP(C) 45/2016	JULIET LALTHANPUII VERSUS STATE OF MIZORAM AND 5 ORS	MS DINARY T AZYU	ADDL. AG/GA, MIZORAM
6.	WITH WP(C) 96/2016	SH. T. LALREMRUATA VERSUS STATE OF MIZORAM AND 5 ORS		ADDL. AG/GA, MIZORAM
7.	WITH WP(C) 101/2016	ZOREMSANGA VERSUS THE STATE OF MIZORAM R/B THE CHIEF SECRETARY TO THE GOVT. OF MIZORAM.	MS DINARY T AZYU	ADDL. AG/GA, MIZORAM
8.	WITH WP(C) 131/2016	LALMALSAWMI FANAI AND 4 ORS. VERSUS STATE OF MIZORAM AND 5 ORS.	MS DINARY T AZYU	ADDL. AG/GA, MIZORAM
9.	WITH WP(C) 46/2017	R. C. LALTLANZUALI AND 19 ORS. VERSUS STATE OF MIZORAM R/B THE CHIEF SECRETARY TO THE GOVT. OF MIZORAM AND 5 ORS	K ROLAND VANHMINGLIANI	ADDL. AG/GA, MIZORAM
10.	WITH WP(C) 47/2017	LALAWMPUIA AND 44 ORS. VERSUS STATE OF MIZPRAM AND 5 ORS.	K ROLAND VICTOR L RALTE	ADDL. AG/GA, MIZORAM MR J C LALNUNSANGA
11.	WITH WP(C) 111/2017	RODINGLIANA TOCHHAWNG AND 3 ORS VERSUS STATE OF MIZORAM AND 5 ORS.	MS DINARY T AZYU	ADDL. AG/GA, MIZORAM
12.	WITH WP(C) 122/2017	ROSY LALNUNPUII HMAR VERSUS STATE OF MIZORAM REPRESENTED BY THE CHIEF SECRETARY TO THE GOVT. OF MIZORAM	MS DINARY T AZYU K ROLAND VICTOR L RALTE	ADDL. AG/GA, MIZORAM
13.	WITH WP(C) 144/2017	C LALTHAWMMAWIA AND 14 ORS. VERSUS STATE OF MIZORAM AND 5 ORS.		ADDL. AG/GA, MIZORAM
14.	WITH WP(C) 52/2018	C LALHRUAITLUANGI AND 7 ORS. VERSUS STATE OF MIZORAM AND 5		ADDL. AG/GA, MIZORAM

15. **WITH** WP(C) 53/2018 LALHLIMPUII AND 3 ORS. VICTOR L RALTE ADDL. AG/GA,
VERSUS STATE OF MIZORAM AND 6 MIZORAM
ORS.
16. **WITH** WP(C) 18/2024 SMT. LALDINPUII AND 3 ORS. MS DINARI T AZYU ADDL. AG/GA,
VERSUS THE STATE OF MIZORAM MR. K ROLAND MIZORAM FOR
AND 6 ORS. MR. VICTOR L R1-6
RALTE MR. J C
MS. CAROLINE K LALNUNSANGA
LUNGAWIPUII FOR R7
MS. B
LALRAMHNEMI
MR BENJAMIN
LALRINSANGA